

**ORISSA HIGH COURT****FILING REPORT AS ON :28/07/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
1	D-BLAPL/22650/2025	ROHIT PUTEL VS STATE OF ODISHA	SARBESWAR SAHOO VS	SINDHIKELA PS /1 /2024 ) //	AOD20220004505C202500078
2	D-BLAPL/22651/2025	ADMA BEKA VS STATE OF ODISHA	SARBESWAR SAHOO VS	PODIA PS /26 /2020 ) //	AOD20220004505C202500075
3	D-BLAPL/22655/2025	BISHNU HUIKA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /66 /2025 ) //	AOR20220001631C202500186
4	D-BLAPL/22656/2025	KUSHA NAIK VS STATE OF ODISHA	CHINMAYA KUMAR SAHU VS	PANDAPADA /41 /2025 ) //	AOR20220001061C202500006
5	D-BLAPL/22657/2025	ADMA KURAMI VS STATE OF ODISHA	SARBESWAR SAHOO VS	MALKANGIRI /60 /2021 ) //	AOD20220004505C202500077
6	D-BLAPL/22658/2025	RANJITA TANDI VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	// ) //	AOR20220002454C202500097
7	D-BLAPL/22665/2025	SANJAYA PARIDA @ SANJAYA KUMAR PARIDA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	TALABANIA /23 /2025 ) //	AOR20220001558C202500153
8	D-BLAPL/22675/2025	DILESWAR MAJHI VS STATE OF ODISHA(VIG.)	TUSARKANTI PRAHARAJ VS	SAMBALPUR VIGILANCE /13 /2025 ) //	
9	D-BLAPL/22678/2025	RUSIA DAS VS STATE OF ODISHA	RAJIBA LOCHAN PRADHAN VS	NIRAKARPUR /213 /2023 ) //	
10	D-BLAPL/22683/2025	JAGDEEP SINGH @ DIPU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	MAHANGA /211 /2025 ) //	
11	D-BLAPL/22684/2025 BLAPL/7889/2025	SIPU @ NARESH KHATUA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	BHADRAK TOWN /225 /2025 S.D.J.M.,BHADRAK(Bhadrak ) GR/0000864/2025	

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12	D-BLAPL/22690/2025	SUBODA DIGAL @ SUBADA DIGAL VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /116 /2025 () //	
13	D-BLAPL/22691/2025 BLAPL/7888/2025	PRAMOD MALLICK VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /18 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000026/2025	
14	D-BLAPL/22693/2025 BLAPL/7890/2025	ZAKEER KHAN VS STATE OF ODISHA	ANITA SAHOO VS	PADMAPUR /90 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000049/2025	
15	D-BLAPL/22694/2025	SIPUN BEHERA VS STATE OF ODISHA	DEBABRATA DASH VS	KEONJHAR TOWN /433 /2024 () //	
16	D-BLAPL/22697/2025	RAMESH BEHERA @ RAMESH CHANDRA BEHERA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	PURIGHAT /123 /2024 () //	
17	D-BLAPL/22701/2025	PRIYAM PRATHAM SABAT VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	DIGAPAHANDI /232 /2025 () //	
18	D-BLAPL/22703/2025	PADA MALLIK VS STATE OF ODISHA	NIRANJAN PANDA VS	AUL /271 /2016 () //	
19	D-BLAPL/22705/2025	SIBA NAIK @ NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /68 /2025 () //	
20	D-BLAPL/22709/2025	TUKIN @ RAJENDRA KAIKE VS STATE OF ODISHA	ARIJEET MISHRA VS	SUKINDA /48 /2025 () //	
21	D-BLAPL/22711/2025	HRUDAYA CHANDRA PRADHAN VS STATE OF ODISHA	RAGHUNATH BISWAL VS	ANGUL TOWN /642 /2024 () //	
22	D-BLAPL/22712/2025	RAJ KANDHAPAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /120 /2025 () //	
23	D-BLAPL/22722/2025	LAXMAN GOUDA @ KERANDI	PARTHA SARATHI DAS	POLASARA PS /412 /2025	AOD20240000364C202500122

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/22724/2025	BIJU BEHERA	TANMAYA KUMAR MOHANTY	BERHAMPUR SADAR /152 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/22726/2025	SUDHANSHU KUMAR DAS @ SUDHANSHU SEKHAR	DIPANKAR SUDHANSRYA KUMAR DAS	EOW,BHUBANESWAR /2 /2025	
	BLAPL/7892/2025	VS	VS	PRESIDING OFFICER, DESIGNATED COURT(OPID), CUTTACK(Cuttack)	
		STATE OF ODISHA		CT/0000002/2025	
26	D-BLAPL/22727/2025	MANIKANTA A	LAMBODOR ACHARI	//	AOR20220001563C202500021
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/22728/2025	RATAN KUMAR BEHERA	ASUTOSH TRIPATHY	BANARAPAL /225 /2025	AOR20220001648C202500080
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/22731/2025	BISWANATH SWAIN @ BABUNA	ANUGRAHA NARAYAN SAMANTRAY	KUJANGA /165 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/22732/2025	SHIBA SHANKAR DASH	DIPTI RANJAN BHOKTA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/22736/2025	SUKADEV SUNAM	RAJIB LOCHAN PATTNAIK	MOTU /45 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/22738/2025	SONIA GOLARY@ JETIA	RAJIB LOCHAN PATTNAIK	CHITRAKONDA /110 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/22739/2025	NARAYAN NAYAK	RAJIB LOCHAN PATTNAIK	CHITRAKONDA /110 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/22740/2025	JITU JANI	SARAT KUMAR JENA	RAMBHA (KHALLIKOTE) /569 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/22746/2025	MANAS SAHOO	ABHAS MOHANTY	BHADRAK RURAL /240 /2025	
		VS	VS	()	

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35	D-BLAPL/22749/2025	STATE OF ODISHA SHANTI MOHARANA VS	MANAS KUMAR CHAND VS	// KHURDA ROAD G.R.P.S. /49 /2025 ()	
36	D-BLAPL/22752/2025	STATE OF ODISHA JAYANTI @ NAYANTI MOHARANA VS	MANAS KUMAR CHAND VS	// KHURDA ROAD G.R.P.S. /49 /2025 ()	
37	D-BLAPL/22755/2025	STATE OF ODISHA NIRANJAN SAXENA VS	SANJAYA NARAYAN SAHOO VS	// / 0 ()	
38	D-BLAPL/22756/2025	REPUBLIC OF INDIA (CBI) BELLAL MANDAL VS	MANAS KUMAR CHAND VS	// / 0 ()	
39	D-BLAPL/22758/2025	STATE OF ODISHA AJU @ AJAYA DALEI VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /132 /2025 ()	
40	D-BLAPL/22760/2025	STATE OF ODISHA MUNA NAIK VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /1060 /2024 ()	
41	D-BLAPL/22763/2025	STATE OF ODISHA BIKI GOCHHAYAT VS	BIRAJA PRASAD NANDA VS	// BIKRAMPUR FCI /120 /2025 ()	
42	D-BLAPL/22769/2025	STATE OF ODISHA ALOK SAHU @ ALOK KUMAR SAHU VS	JUGALA KISHORE PANDA VS	// MANAMUNDA /232 /2024 ()	
43	D-BLAPL/22773/2025	STATE OF ODISHA SANJAYA KISSAN @ NANDA VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /432 /2025 ()	
44	D-BLAPL/22776/2025	STATE OF ODISHA RUSABA JAL @ RUSHAB JAL @ RUSHUBA JAL VS	JUGALA KISHORE PANDA VS	// BARGARH RURAL /131 /2024 ()	
45	D-BLAPL/22778/2025	STATE OF ODISHA BIKY @ ABHINASH SAHOO VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	// CYBER CRIME AND ECONOMIC OFFENCES, BRAHMAPUR /39 /2025 () //	

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46	D-BLAPL/22785/2025	SK. SARFARAZ VS STATE OF ODISHA	SUBHASISH SATAPATHY VS	JATNI P.S. /90 /2025 () //	
47	D-BLAPL/22788/2025	RAKESH BEHERA VS STATE OF ODISHA	RAKESH BEHERA VS	/ /0 () //	
48	D-BLAPL/22790/2025	PRIYAM PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	JHARBANDH /60 /2025 () //	
49	D-BLAPL/22793/2025	LAXMIKANTA SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 () //	
50	D-BLAPL/22795/2025	BRUNARAYAN TYAGI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALLIGUDA /161 /2025 () //	
51	D-BLAPL/22797/2025	MANORANJAN JENA VS STATE OF ODISHA	SAMARESH PATNAIK VS	ABHAYACHANDPUR /51 /2024 () //	
52	D-BLAPL/22799/2025	ADARSH KUMAR SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 () //	
53	D-BLAPL/22800/2025	GITA BHOJ VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	DEOGARH /142 /2025 () //	
54	D-BLAPL/22801/2025	SAGAR SIL VS STATE OF ODISHA	UMESH CHANDRA DORA VS	MOTU /102 /2024 () //	
55	D-BLAPL/22803/2025	PAPULAL BEHERA VS STATE OF ODISHA	SURESH KUMAR JENA VS	/ /0 () //	
56	D-BLAPL/22804/2025	LALBIHARI MAHAKUD VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 () //	
57	D-BLAPL/22809/2025	DEBA @ TALA @ RUPA BARJAH	SUBRATA PANDA	KAMAKHYANAGAR /447 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/22810/2025	SAIKHA SAMEER @ SAIKH SAMEER	MANORANJAN PADHY	JEYPORE SADAR /88 /2024	AOD20220003086C202500115
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/22811/2025	KUBERA NAIK	SUBRATA PANDA	PARJANG /102 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/22813/2025	ASHISHA SAHU	TARA PRASAD MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/22814/2025	SAMIR DEHURY	RAJIV KUMAR MAHANTA	RASGOBINDPUR /169 /2025	AOR20220001662C202500058
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/22815/2025	BIKASH KUANR	KULDEEP MOHANTY	BISOI /124 /2025	AOD20240000012C202500161
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/22817/2025	SATYA PRAKASH SINGHA	GURUPRASAD BEHERA	/ /	AOR20220000925C202500039
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/22823/2025	PINTU KUMAR DAS	ARJUNA CHARANA BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/22824/2025	DAMBURUDHAR @ BHIMA PANAKA	TUKUNA KUMAR MISHRA	RAIGHAR /9 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/22826/2025	SINDHU JAMBEKA	SABYASACHI MISHRA	DASMANTAPUR /171 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/22830/2025	BIDYADHAR SAHU	SHIBANI SHANKAR PRADHAN	KHAPRAKHOL /51 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/22833/2025	RAMESH PARIDA	PRAFULLA KUMAR KHATEI	/ /0	
		VS	VS	()	

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69	D-BLAPL/22839/2025	STATE OF ODISHA RAJENDRA CHAKRADHARI VS	SURYAKANTA DWIBEDI VS	// / /0 ()	
70	D-BLAPL/22840/2025	STATE OF ODISHA SOUMYA SANKAR CHAKRA @ RAJA VS	ADHIRAJ MOHANTY VS	// EOW,BHUBANESWAR /3 /2025 ()	
71	D-BLAPL/22846/2025	STATE OF ODISHA RAHUL HANUMAN VS	PRATIMA NAYAK VS	// BARGARH RURAL /88 /2025 ()	AOD20220002760C202500003
72	D-BLAPL/22854/2025	STATE OF ODISHA JAGARAO WANDALAKA @ WANDALAKA JAGARAO VS	SANJIB KUMAR BHANJADEO VS	// K.SINGHPUR /52 /2025 ()	
73	D-BLAPL/22856/2025	STATE OF ODISHA AKSHAY KUMAR SAHU VS	RASHMI RANJAN MISHRA VS	// EOW,BHUBANESWAR /4 /2025 ()	
74	D-BLAPL/22857/2025	STATE OF ODISHA BISWANATH BEHERA VS	JYOTIRMAYA SAHOO VS	// JANKIA P.S. /223 /2025 ()	
75	D-BLAPL/22860/2025	STATE OF ODISHA AMARESWAR MOHANTY VS	SUSHANTA KUMAR SAMANTARAY VS	// CHOUWAR /137 /2024 ()	
76	D-BLAPL/22863/2025	STATE OF ODISHA BIKASH NAG VS	AKSHAYA KUMAR SAHOO VS	// KHARIAR /168 /2025 ()	
77	D-BLAPL/22866/2025	STATE OF ODISHA SK. AKRAM @ RAJU VS	AKSHAYA KUMAR SAHOO VS	// LAXMISAGAR P.S. /333 /2024 ()	
78	D-BLAPL/22869/2025	STATE OF ODISHA NIRAKAR NAYAK VS	RAJ KUMAR ROUT VS	// KHURDA ROAD G.R.P.S. /125 /2025 ()	
79	D-BLAPL/22876/2025	STATE OF ODISHA SIBARAM PARIDA VS	LALATENDU SAMANTARAY VS	// HINJILI /343 /2025 ()	
		STATE OF ODISHA		//	

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80	D-BLAPL/22878/2025	SADDAM SEIKH VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	NARLA /158 /2025 () //	
81	D-BLAPL/22879/2025	BIBEK NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /15 /2011 () //	
82	D-BLAPL/22886/2025	RINKU @TRILOCHAN PRADHAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHAWANIPATNA TOWN /139 /2025 () //	AOR20220001615C202500156
83	D-BLAPL/22888/2025	TAPAN PADHAN VS STATE OF ODISHA	MANOJ KUMAR PATI VS	PUINTALA /103 /2025 () //	
84	D-CMP/30046/2025	BASANTI BEHERA VS JATINDRA BARIK	BISWAJIT MOHAPATRA VS	// () //	
85	D-CMP/30061/2025	RAMESH NAYAK@RAMESH CHANDRA NAYAK VS DUTI NAYAK	SATYAJIT MOHAPATRA VS	// () //	
86	D-CMP/30072/2025 CMP/1123/2025	MANMATH BAG VS NIRUPAMA BAG	SURYAKANTA DWIBEDI VS	// ADL. CIVIL JUDGE (SD),BALASORE(Baleshwar) CS/0000692/2013	AOR20220001245C202500046
87	D-CMP/30095/2025	BISWAJIT NAYAK VS PRAFULLA MAHANTA	PATITAPABAN PANDA VS	// () //	
88	D-CMP/30107/2025	ASHOK KUMAR PATI VS JAYA PRAKASH ROUT	MAHESWAR MOHANTY VS	// () //	
89	D-CMP/30154/2025	SHYAMA SUNDER BEHERA @ SAMA BEHERA VS BRUNDABAN BEHERA	PRASANTA KUMAR SATAPATHY VS	// () //	
90	D-CMP/30155/2025	RANGABATI SWAIN VS KISHOR NAHAK	SANTOSH KUMAR MAHANTY VS	// () //	AOD20240000242C202500157
91	D-CMP/30156/2025	RANJITA SAHOO	LINGARAJ SARANGI	//	

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		VS	VS	0	
92	D-CMP/30197/2025	ALL ORISSA STATE BANK OFFICERS HOUSING CO-OPERATIVE LTD., KHORDHA MANORAMA BEHERA @ MANORAMA MOHAPATRASUBHRANSU BHUSAN MOHANTY		//	//
		VS	VS	0	
93	D-CMP/30216/2025	SURESH CHANDRA BEHERA ANITA @ AMRUTA PATEL	UPENDRA KUMAR SAMAL	//	//
		VS	VS	0	
94	D-CMP/30228/2025	JAGYASENI PATEL KUNJA BIHARI SWAIN	ABINASH ROURAY	//	//
		VS	VS	0	
95	D-CMP/30259/2025	BIGNESWAR SWAIN JEMAMANI MOHAPATRA	MANOJ KUMAR PANDA	//	//
		VS	VS	0	
96	D-CMP/30264/2025	BIDYADHAR MOHAPATRA ATUL KUMAR CHAKRAVARTY	SATYANARAYAN MOHAPATRA	//	//
		VS	VS	0	
97	D-CMP/30272/2025	ANIL MADHAB CHAKRAVARTY RABINDRA BARIK	SATYANARAYAN MOHAPATRA	//	//
		VS	VS	0	
98	D-CMP/30278/2025	GAUTAM BINDHANI SUMITRA MALIK	ASHOK KUMAR SARANGI	//	//
		VS	VS	0	
99	D-CMP/30291/2025	SATYARANJAN ADHIKARI M/S. SRB. MULTITECH LTD., CUTTACK	PRASHANTA KUMAR MOHANTY	//	//
		VS	VS	0	
100	D-CMP/30303/2025	STATE OF ODISHA M/S. SRB. MULTITECH LTD., CUTTACK	PRASHANTA KUMAR MOHANTY	//	//
		VS	VS	0	
101	D-CMP/30325/2025	STATE OF ODISHA DHURUV AGARWAL	MALAYA KUMAR MISHRA	//	//
		VS	VS	0	
102	D-CMP/30335/2025	SEBATI TRIPATHY SHAILA NAIK	BYOMOKESH SAHOO	//	//
		VS	VS	0	

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		SUJIT KUMAR PANDEY		//	
103	D-CONTC/30050/2025	ABADHUTA SAHU	ASWINI KUMAR MOHANTY	//	
		VS	VS	0	
		PRASANNA KUMAR SAMANTRAY,OAS		//	
104	D-CONTC/30051/2025	ARJUNI SAHU	ASWINI KUMAR MOHANTY	//	
		VS	VS	0	
		PRASANNA KUMAR SAMANTRAY,OAS		//	
105	D-CONTC/30074/2025	RAMESH KUMAR MUKHI	BHABANI SANKAR DAS	//	
		VS	VS	0	
		Y.B.KHURANIA,IPS		//	
106	D-CONTC/30083/2025	TAPAS KUMAR DAS	ADV.	//	
		VS	VS	0	
		ANANYA DAS,IAS		//	
107	D-CONTC/30085/2025	RATNABATI MISHRA	ADV.	//	
		VS	VS	0	
		ARVIND AGARWAL,IAS		//	
108	D-CONTC/30086/2025	JYOTIRMAYEE SWAIN	PRABHU PRASAD MOHANTY	//	
		VS	VS	0	
		DIBYAJYOTI PARIDA,IAS		//	
109	D-CONTC/30091/2025	NIRANJAN MOHANTY	ADV.	//	
		VS	VS	0	
		S.SONAL,COLLECTOR AND DISTRICT MAGISTRATE,JAGATSINGHPUR		//	
110	D-CONTC/30094/2025	BRAJA KISHOR MAHAPATRA	ADV.	//	
		VS	VS	0	
		SIDDHARTHA DAS,REGISTRAR OF COOPERATIVES SOCIETIES		//	
111	D-CONTC/30097/2025	DR. SANGRAM DASH	ADV.	//	
		VS	VS	0	
		SURESH KUMAR VASHISHTH,IAS		//	
112	D-CONTC/30102/2025	ANITARANI MALLIK	ADV.	//	
		VS	VS	0	
		DALJIT SINGH CHOUDHUARY,DIRECTOR GENERAL OF BORDER SECURITY FORCE,MHA,NEW DELHI		//	
113	D-CONTC/30104/2025	SATYABRATA SWAIN	ADV.	//	
		VS	VS	0	
		ARAVIND AGRAWAL,IAS		//	

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114	D-CONTC/30120/2025	REBATISH SINGH NAYAK VS SANJAY KUMAR SINGH, FOOD SUPPLIES AND CONSUMER WELFARE DEPTT.	MOHIT KUMAR PATI VS	// ()	AOR20220001535C202500144
115	D-CONTC/30121/2025	DIPAK KUMAR PRUSTY VS SOUMYA RANJAN MISHRA,EXECUTIVE OFFICER,CHOUDWAR MUNICIPALITY,CUTTACK	ADV. VS	// ()	
116	D-CONTC/30124/2025	LADUKESWAR PRASAD MOHAPATRA VS CHANCHAL RANA, COLLECTOR AND DISTRICT MAGISTRATE, PURI	ADV VS	// ()	AOR20220001535C202500145
117	D-CONTC/30126/2025	M/S. D.D BUILDERS LTD. VS BIBHUTI BHUSAN DASH, MANAGING DIRECTOR, ODISHA CONSTRUCTION CORPORATION LTD.	SIDHANT DWIBEDI VS	// ()	AOR20220001213C202500035
118	D-CONTC/30128/2025	DIPAK KUMAR PRUSTY VS SOUMYA RANJAN MISHRA,EXECUTIVE OFFICER,CHOUDWAR MUNICIPALITY,CUTTACK	ADV. VS	// ()	
119	D-CONTC/30150/2025	CHANDAN MALLICK VS PINAK MISHRA,IPS	ADV. VS	// ()	
120	D-CONTC/30152/2025	DR.KAJARI DAS VS PRATHIBHA DORA,OAS	ADV. VS	// ()	
121	D-CONTC/30181/2025	KRUSHNA CHANDRA KARALI VS PRATIBHA DORA, REGISTRAR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	ADV VS	// ()	AOR20220001611C202500095
122	D-CONTC/30183/2025	TRILOCHAN MOHANTY VS PRATIBHA DORA, REGISTRAR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY,	ADV VS	// ()	AOR20220001611C202500096
123	D-CONTC/30214/2025	KISHORE KUMAR SWAIN VS DHARITRI MISHRA,OAS	SHITI PRAGYAN SUNANDINI VS	// ()	
124	D-CONTC/30222/2025	MANJULATA MEHER VS RUDRA MOHAN NAYAK,OAS	ADV. VS	// ()	
125	D-CONTC/30225/2025	HRUDAYANANDA BARIK	ADV.	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
126	D-CONTC/30229/2025	SACHIN R. YADAV, IAS KULAMANI BAL	JYOTI RANJAN KAR	//	
		VS	VS	()	
127	D-CONTC/30237/2025	USHA PADHEE, IAS S.KUMAR RAO	DHANANJAYA MUND	//	
		VS	VS	()	
128	D-CONTC/30274/2025	SATYABRATA SAHU, IAS SUKUMAR PANDA	ADV.	//	
		VS	VS	()	
129	D-CONTC/30277/2025	SURESH CHANDRA MOHANTY, CDMO, SUNDARGARH RINKI PRUSTY	ADV.	//	
		VS	VS	()	
130	D-CONTC/30279/2025	SANJUKTA SAHOO, DIRECTOR OF FAMILY WELFARE, ODISHA, BBSR, KHURDA RABI NARAYAN PATI	ADV.	//	
		VS	VS	()	
131	D-CONTC/30281/2025	DHIRENDRA KORKORA, DIRECTOR OF SECONDARY EDUCATION, BBSR, KHURDHA ANURAKTA DAS	ADV.	//	
		VS	VS	()	
132	D-CONTC/30283/2025	USHA PADHEE, IAS SUMANTA KUMAR PRADHAN	ADV.	//	
		VS	VS	()	
133	D-CONTC/30286/2025	NIRANJAN SAHOO, DEO, ANGUL SUDHIR KUMAR BEHERA	ADV.	//	
		VS	VS	()	
134	D-CONTC/30322/2025	NIRANJAN SAHOO, DEO-CUM-DISTRICT PROJECT COORDINATOR, ANGUL KALINGA WARRIORS	Prabodha Chandra Nayak	//	AOR20220001657C202500098
		VS	VS	()	
135	D-CONTC/30334/2025	BALARAM MISHRA, ENGINEER IN CHIEF, RWSS SAMEER KUMAR ROUT	ADV.	//	
		VS	VS	()	
136	D-CRLA/22654/2025	ANU GARG, IAS KADIALU JUDHISTI @ K.JUDHISTIR	RAJENDRA NARAYAN ROUT	GOLANTHARA (BERHAMPUR) /203 /2020	AOR20220001558C202500151
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLA/22669/2025 CRLA/879/2025	STATE OF ODISHA DEEPAK KUMAR NATH VS STATE OF ODISHA	PRANAYA KUMAR MOHAPATRA VS	// BAGDIA /85 /2025 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000006/2025	
138	D-CRLA/22702/2025	HRUSIKESH SAHU VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PADMAPUR /9 /2020 ()	
139	D-CRLA/22704/2025	PURNA HARIJAN @ PURNA CHANDRA VS STATE OF ODISHA	ARIJEET MISHRA VS	// KODINGA /199 /2023 ()	
140	D-CRLA/22743/2025	KISHOR CHHATAR@KUNA VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// KEGAON /304 /2024 ()	
141	D-CRLA/22751/2025	RASANANDA ROUT VS SUSHANTA DHAL@SUSHA	RAMANIKANTA PATTNAIK VS	// DHENKANAL SADAR /382 /2016 ()	
142	D-CRLA/22807/2025	PATA @ PITA DALAI @ PITABAS DALAI VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	// BOIPARIGUDA /3 /2017 ()	
143	D-CRLA/22808/2025	RABINDRA DALABEHERA @ RABI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// GANGAPUR (BHANJANAGAR) /81 /2014 ()	AOD20240000242C202500156
144	D-CRLA/22827/2025	BAPI DAS VS STATE OF ODISHA	PRAMOD KUMAR SAHU VS	// GOSANINUAGAM /82 /2020 ()	
145	D-CRLA/22829/2025	BIREN SOREN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// BHANJPUR /31 /2025 ()	
146	D-CRLA/22889/2025	KISHORE CHANDRA JENA VS STATE OF ODISHA	SUBASH CHANDRA TRIPATHY VS	// CHAULIAGANJA /129 /2015 ()	AOD20250000190C202500016
147	D-CRLMA/22686/2025	SAI SHREE SHILPA PRAHARAJ @ SHIPLA PRAHARAJ VS STATE OF ODISHA	ADV. VS	// AINTHAPALI /24 /2022 ()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CRLMA/22880/2025	APARNA DASH VS STATE OF ODISHA	NIRANJAN PANDA VS	KHANDAGIRI P.S. /597 /2024 () //	
149	D-CRLMA/22887/2025	MATRU PRASAD SASMAL VS STATE OF ORISSA	UMA CHARAN MISHRA VS	MAHILA P.S.(BBSR) /239 /2014 () //	
150	D-CRLMC/22640/2025	SUBASH CHANDRA PANDA VS STATE OF ODISHA	ANIRBAN TRIPATHY VS	/ /0 () //	
151	D-CRLMC/22645/2025	RAJU KHILLO VS STATE OF ODISHA	SARBESWAR SAHOO VS	POTTANGI /96 /2018 () //	AOD20220004505C202500080
152	D-CRLMC/22646/2025	MD JARFRULLA @ PAPALI VS STATE OF ODISHA	SARBESWAR SAHOO VS	KANTAMAL /32 /2014 () //	AOD20220004505C202500076
153	D-CRLMC/22649/2025	GHANA TUDU VS STATE OF ODISHA	BASUDEV PUJARI VS	CDA-II /112 /2024 () //	
154	D-CRLMC/22660/2025	SANJAYA CHINERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PURI TOWN /209 /2013 () //	AOR20220001558C202500155
155	D-CRLMC/22668/2025	SANTOSH KUMAR GOUDA @ BAYA VS STATE OF ODISHA	UMAKANTA BARIK VS	SURADA /198 /2025 () //	
156	D-CRLMC/22671/2025	MITHUNU NAIK VS STATE OF ODISHA	ASHOK KUMAR DAS VS	SURADA /23 /2014 () //	
157	D-CRLMC/22676/2025	KAILASH MAHAKUD VS STATE OF ODISHA	SARADA PRASAD DASH VS	/ /0 () //	
158	D-CRLMC/22677/2025	AJIT KUMAR JENA @ DIPU @ AJIT JENA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	KHAIRA /76 /2016 () //	
159	D-CRLMC/22692/2025	BIOCHEM INDIA, HARYANA	SANDIPAN MISHRA	MALGODOWN /67 /2025	

# ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMC/22723/2025	TOFAN PANI	ANUGRAHA NARAYAN SAMANTRAY	KUJANGA /319 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMC/22733/2025	NANDAN PANIGRAHI	ARUN KUMAR BEHERA	//	AOR20220003422C202500085
		VS	VS	()	
		GITARANI DAS ADHIKARI @ GITANJALI		//	
162	D-CRLMC/22737/2025	SK. ABDUL RASID	SMRUTI RANJAN PATRA	SALIPUR /179 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMC/22767/2025	BHIMA JENA @ BHIMASEN JENA	SOUBHAGYA KUMAR DASH	SOSO /248 /2024	AOR20220001631C202500190
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMC/22771/2025	RAEMESH CHANDRA SETHY	SOUBHAGYA KUMAR DASH	GHASIPURA /407 /2024	AOR20220001631C202500187
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMC/22775/2025	SANATA DIGAL	BIBHUTI RANJAN MOHANTY	KHAJURIPADA /4 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMC/22780/2025	JOSEPH KHINBUDI@KHEMUNDU	AKSHAYA KUMAR JENA	SEMILLIGUDA /20 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLMC/22796/2025	BASUDEV PATRA	RAKESH BEHERA	//0	
		VS	VS	()	
		SRINIBAS MOHANTY		//	
168	D-CRLMC/22798/2025	PRITIRANJAN PUHAN @ NANDU	SANJAYA NARAYAN SAHOO	AUL /209 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMC/22806/2025	SANTOSH KUMAR NAYAK	SANJAYA NARAYAN SAHOO	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMC/22819/2025	SUDARSAN MAJHI @ MAJHI SUDARSAN@M.SUDARSAN	SOUBHAGYA KUMAR DASH	KASINAGAR /69 /2024	AOR20220001631C202500189
		VS	VS	()	

**ORISSA HIGH COURT**

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CRLMC/22825/2025	STATE OF ODISHA BIKASH TANDIA VS	AMULYA RATNA PANDA VS	// /0 ()	
172	D-CRLMC/22828/2025	STATE OF ODISHA SAMUEL @ SASWATA KUMAR DIGAL @ SAMEL DIGAL	AMULYA RATNA PANDA VS	// PHIRINGIA /106 /2021 ()	
173	D-CRLMC/22831/2025	STATE OF ODISHA GODAVARISH MISHRA VS	MANOJ KUMAR MALLICK VS	// DELANGA /14 /2023 ()	
174	D-CRLMC/22845/2025	STATE OF ODISHA ARJUN SETHI VS	ASUTOSH TRIPATHY VS	// ANGUL TOWN /41 /2023 ()	AOR20220001648C202500081
175	D-CRLMC/22851/2025	STATE OF ODISHA MILKU PRADHAN VS	PABITRA KUMAR NAYAK VS	// LATHIKATA /24 /2009 ()	
176	D-CRLMC/22852/2025	STATE OF ODISHA MITALI BARIK VS	JUGALA KISHORE PANDA VS	// NUAGAON /25 /2019 ()	
177	D-CRLMC/22867/2025	STATE OF ODISHA TUKUNA BEHERA VS	SANJIB KUMAR BHANJADEO VS	// PURUSHOTTAMPUR /315 /2024 ()	
178	D-CRLMC/22882/2025	STATE OF ODISHA PRAFULLA KUMAR DALAI VS	BRAHMANANDA TRIPATHY VS	// /0 ()	
179	D-CRLMC/22891/2025	STATE OF ODISHA DHARANIDHA SAHOO @ DHARANIDHAR SAHOO VS	SOUMYA RANJAN DAS VS	// /0 ()	
180	D-CRLMC/22895/2025	STATE OF ODISHA SOUDAMINI SAHOO PURNA CHANDRA MUNI VS	PRONOY MOHANTY VS	// MAHILA (BERHAMPUR) /7 /2024 ()	
181	D-CRLMC/22897/2025	STATE OF ODISHA DIBYARANJAN MAIKAP @ SURYAKANTA MAIKAP @ CHAITANANDA PATTANAIAK VS	CHAITANANDA PATTANAIAK VS	// BONTH /166 /2022 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CRLMC/22900/2025	RAJESH KUMAR GIRI VS MONALI MOHANTY	MAHESWAR JATI VS	// ()	AOR20250000938C202500003
183	D-CRLMC/22901/2025	RAMESWAR MOHANTY VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	JARADA /10 /2024 ()	
184	D-CRLMP/22642/2025	USA @ OSA MALLICK VS STATE OF ODISHA	BASUDEV PUJARI VS	PIPLI /153 /2025 ()	AOD20220004505C202500072
185	D-CRLMP/22643/2025	BAISHAKHI SWAIN VS STATE OF ODISHA	BASUDEV PUJARI VS	JATNI P.S. /14 /2025 ()	AOD20220004505C202500071
186	D-CRLMP/22659/2025	KIRAN KUMAR PANDA@RIKAN VS COMMN. CUM SECY., HOME AFFAIRS DEPT., BBSR	NEELAKANTHA PANDA VS	// ()	
187	D-CRLMP/22688/2025	RATNAKAR MALLIK VS STATE OF ODISHA	ASIT KUMAR JENA VS	// ()	
188	D-CRLMP/22715/2025	SUNITA BEHERA VS STATE OF ODISHA	VISWAJEET MALLICK VS	// ()	
189	D-CRLMP/22718/2025	KALYANI GOCHHAYAT VS STATE OF ODISHA	DEBASIS SAHOO VS	// ()	
190	D-CRLMP/22720/2025	SAMIAL DIGAL VS STATE OF ODISHA	ANIRUDHA DAS VS	// ()	
191	D-CRLMP/22735/2025	RAMESH BARIK VS STATE OF ODISHA	ANIRUDHA DAS VS	// ()	
192	D-CRLMP/22753/2025	CHITARANJAN MALLICK VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	// ()	
193	D-CRLMP/22757/2025	AMRUTANSHU MALLICK	BYOMAKESH TRIPATHY	// ()	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMP/22759/2025	BINAYAK SAHOO	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLMP/22761/2025	KAILASH CHANDRA MANDOI	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLMP/22765/2025	CHANDRAMA HOTA	RENUBALA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLMP/22770/2025	LAXMI BEHERA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLMP/22818/2025	ABHAYA KUMAR BEHERA	DIPAK RANJAN MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLMP/22821/2025	TABREJ GOLAM KHAN	PRADEEP KUMAR DAS	/ /	AOR20220001207C202500088
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLMP/22834/2025	DR. SASHI BHUSAN ROUT	BIKRAM KESHARI RAJ	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-CRLMP/22855/2025	MALTI KISAN	PABITRA KUMAR NAYAK	/ /0	
		VS	VS	()	
		TRITHABASI KISAN		//	
202	D-CRLMP/22873/2025	LEKHASHREE SAMANTASINGHAR	PRATIK NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLMP/22890/2025	MRUTYUNJAYA SAHU	AKSHAYA KUMAR SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLMP/22898/2025	PRADIP KUMAR PRADHAN	ASHOK DAS	/ /0	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-CRLREV/22648/2025	STATE OF ODISHA MANMATH @ MANMATH NATH MOHANTY VS SUKANTI MOHANTY	ABHISHEK DASH VS	// // ()	AOD20240000186C202500007
206	D-CRLREV/22696/2025 CRLREV/446/2025	HARISH CHANDRA CHALLAN@HARI BHATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KODINGA /211 /2021 A.D.J.,NAWARANGPUR(Nabarangapur ) TR/0000003/2022	
207	D-CRLREV/22707/2025	UJJWAL CHANDRA KAR @ UJJAWL CHANDRA KAR JAJATI KESHARI KHUNTIA VS STATE OF ODISHA	VS	BALASORE TOWN /129 /2024 ()	
208	D-CRLREV/22714/2025	DEBASIS PATTNAIK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CHATRAPUR /107 /2025 ()	
209	D-CRLREV/22745/2025	DILLIP KUMAR SAHU VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	PHULBANI TOWN /84 /2020 ()	
210	D-CRLREV/22748/2025	BASANTA KUMAR SAHOO VS SURESH CHANDRA TRIPATHY	MANAS KUMAR CHAND VS	// //0 ()	
211	D-CRLREV/22802/2025	PRAMOD KUMAR NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KESINGA /75 /2006 ()	
212	D-CRLREV/22837/2025	MUNA @ DUSMANTA NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KISHORENAGAR (ANUGUL) /114 /2021 ()	
213	D-FAO/30073/2025	DEPUTY MANAGER(T.P.HUB) M/S. ORIENTAL INSURANCE CO. LTD.,BBSR VS VIRENDRA @ BIRANCHI PRADHAN	NAYAN GOEL VS	// // ()	
214	D-FAO/30082/2025	NATIONAL INSURANCE CO. LTD.,BBSR VS PRAMITA MAITI	SUBRAT SATPATHY VS	// // ()	
215	D-FAO/30245/2025	D.M., ORIENTAL INSURANCE CO. LTD.,ANGUL VS KALPANA PRADHAN	SOMNATH ROY VS	// // ()	

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216	D-FAO/30257/2025	STATE OF ODISHA VS ANJALI PATEL	BIMBISAR DASH,A.S.C VS	// 0 //	LOD20240000172C202500325
217	D-LAA/30115/2025	GANGADHAR SUNDARA VS THE LAND ACQUISITION OFFICER, BBSR	BIBHUTI RANJAN MOHANTY VS	// 0 //	
218	D-MACA/30081/2025	NATIONAL INSURANCE CO. LTD.,KORAPUT VS B.GHASI	SUBRAT SATPATHY VS	// 0 //	
219	D-MACA/30090/2025	ORIENTAL INSURANCE CO.LTD., SAMBALPUR VS SUFIA BIBI	SMARAJIT PRADHAN VS	// 0 //	
220	D-MACA/30240/2025	M/S. ORIENTAL INSURANCE CO. LTD.,BALASORE VS HIRA DALAI	SOMNATH ROY VS	// 0 //	
221	D-MACA/30267/2025	SEETA RAJ VS RENUBALA RAJ	KAPILA CHARAN NAYAK VS	// 0 //	
222	D-MACA/30336/2025	LIBERTY GENERAL INSURANCE CO. LTD.,BBSR VS RAMA CHANDRA BHUJABAL	ADAM ALI KHAN VS	// 0 //	
223	D-RPFAM/30169/2025	RAJIB PATNAIK @ RAJIB KUMAR PATTNAIK VS RUPASHREE PATTNAIK @ JENA	NIRMAL KISHORE RATH VS	// 0 //	
224	D-RPFAM/30299/2025	SAPAN KHUNTIA VS SUBHASHREE BISWAL @ KHUNTIA	GYANA RANJAN DHAL VS	// 0 //	
225	D-RSA/30067/2025	SUBASH CHANDRA JENA VS NIRMALA CHANDRA DALAI	MANORANJAN MISHRA VS	// 0 //	
226	D-RSA/30191/2025	MANORANJAN MAHAPATRA VS NIMISH ATHA	SUSANTA KUMAR JETHY VS	// 0 //	
227	D-RSA/30232/2025	BIMAL KISHORE KUANR BABU	SUBHENDU KAR	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
228	D-RSA/30252/2025	SURYA KANTA KUANR BABU BASANTA KUMAR DORA	RABI NARAYAN BEHERA	//	
		VS	VS	0	
229	D-RSA/30284/2025	SULOCHANA HAZARI MONOTOSHA MONDAL	TUKUNA KUMAR MISHRA	//	
		VS	VS	0	
230	D-RSA/30326/2025	PROSHANTO MONDAL DAMA MALIK	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
231	D-SAO/30231/2025	SAMANATH MALIK NABIN KUMAR DAS	ABINASH ROUSTRAY	//	
		VS	VS	0	
232	D-TRP(C)/30149/2025	DAYANIDHI SAHOO DIPTIMAYEE MOHANTY	BIKRAM CHANDRA GHADEI	//	
		VS	VS	0	
233	D-TRP(C)/30187/2025	SATYADEEP MOHANTY JYOTIRMAYEE PANDA	SATYA RANJAN MOHAPATRA	//	
		VS	VS	0	
234	D-TRP(C)/30210/2025	RAMESWAR MISHRA KANKANA JENA	SUSANTA KUMAR BARAL	//	AOR20220001297C202500190
		VS	VS	0	
235	D-TRP(C)/30316/2025	SHYAMASUNDAR JENA LIPIKA PRIYADARSHINI BARIK	ANSUMAN BHUYAN	//	
		VS	VS	0	
236	D-WA/30125/2025	KUMAR GOURAB BEHERA @ ASISH KUMAR PRASHANT KUMAR SAHU	PRASANNA KUMAR MISHRA	//	
		VS	VS	0	
237	D-WA/30265/2025	LIFE INSURANCE CORPORATION OF INDIA LTD.(LIC) MANAGING COMMITTEE /G.B. PHARMACEUTICAL COLLEGE OF BARGARH	COLLEGE OF BARGARH	//	
		VS	VS	0	
238	D-WA/30287/2025	STATE OF ODISHA MANAGING COMMITTEE /G.B. PHARMACEUTICAL COLLEGE OF BARGARH	COLLEGE OF BARGARH	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WA/30296/2025	STATE OF ODISHA MANAGING COMMITTEE /G.B. PHARMACEUTICAL COLLEGE OF BARGARH VS	COLLEGE OF BARGARH VS	// // 0	
240	D-WA/30305/2025	STATE OF ODISHA MANAGING COMMITTEE /G.B. PHARMACEUTICAL COLLEGE OF BARGARH VS	COLLEGE OF BARGARH VS	// // 0	
241	D-WA/30314/2025	STATE OF ODISHA MANAGING COMMITTEE /G.B. PHARMACEUTICAL COLLEGE OF BARGARH VS	COLLEGE OF BARGARH VS	// // 0	
242	D-WA/30321/2025	STATE OF ODISHA MANAGING COMMITTEE /G.B. PHARMACEUTICAL COLLEGE OF BARGARH VS	COLLEGE OF BARGARH VS	// // 0	
243	D-WA/30328/2025	STATE OF ODISHA MANAGING COMMITTEE /G.B. PHARMACEUTICAL COLLEGE OF BARGARH VS	COLLEGE OF BARGARH VS	// // 0	
244	D-WA/30333/2025	STATE OF ODISHA MANAGING COMMITTEE /G.B. PHARMACEUTICAL COLLEGE OF BARGARH VS	COLLEGE OF BARGARH VS	// // 0	
245	D-WA/30340/2025	STATE OF ODISHA MANAGING COMMITTEE /G.B. PHARMACEUTICAL COLLEGE OF BARGARH VS	COLLEGE OF BARGARH VS	// // 0	
246	D-WP(C)/30038/2025	STATE OF ODISHA MAHENDRA KUMAR SAHOO VS	MANOJ PANIGRAHI VS	// // 0	AOR20220001665C202500074
247	D-WP(C)/30039/2025 WP(C)/21072/2025	STATE OF ODISHA PUSPALATA SWAIN @ BEHERA VS LIC HOUSING FINANCE LIMITED, BBSR	RAJENDRA NARAYAN ROUT VS	// // 0	AOR20220001558C202500154
248	D-WP(C)/30040/2025	STATE OF ODISHA JITENDRA RANA VS	SRINIVAS MOHANTY VS	// // 0	AOR20230000802C202500062
249	D-WP(C)/30041/2025 WP(C)/21076/2025	STATE OF ODISHA NIROJ KUMAR BARIK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// // 0	AOR20230000802C202500064

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
250	D-WP(C)/30042/2025	ARUN KUMAR LENKA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20230000802C202500063
251	D-WP(C)/30043/2025 WP(C)/21083/2025	PRASANTA KUMAR SAHU VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //	
252	D-WP(C)/30044/2025 WP(C)/21084/2025	SANTOSH KUMAR SAHU VS STATE OF ODISHA	BABITA KUMARI PATTANAİK VS	// 0 //	
253	D-WP(C)/30045/2025 WP(C)/21049/2025	M/S CARE SECURITY AND ALLIED SERVICES, BBSR VS STATE OF ORISSA	PRABODHA CHANDRA NAYAK VS	// 0 //	
254	D-WP(C)/30047/2025	PROCEKA TECHSOL PVT. LTD., KEONJHAR VS GENERA MANAGER, BANK OF INDIA, MAHARASHTRA	ADYASIDHI MISHRA VS	// 0 //	
255	D-WP(C)/30048/2025 WP(C)/21080/2025	DHARANIDHAR NATH VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
256	D-WP(C)/30049/2025 WP(C)/21046/2025	KASTU DEHURY VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //	
257	D-WP(C)/30052/2025	DR. PRBHATA KUMAR ACHARYA VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //	
258	D-WP(C)/30053/2025 WP(C)/21068/2025	NIRUPAMA MALIK VS STATE OF ORISSA	ANUPAM RATH VS	// 0 //	
259	D-WP(C)/30054/2025	ASHUTOSH SARANGI VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //	
260	D-WP(C)/30055/2025	E.RAMA CHANDRA PATRO VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //	
261	D-WP(C)/30056/2025	DR. KHIRODA CHANDRA MAHAPATRA	TUSAR KANTA MAHANTA	//	

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/30057/2025	DR.PADMA CHARAN PADHI	TUSAR KANTA MAHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/30058/2025	ALAKA DUTTA	DEBAKANTA MOHANTY	//	
	WP(C)/21043/2025	VS	VS	0	
		TATA POWER NORTHERN ODISHA DISTRIBUTION LTD. (TPNODL), MAYURBHANJ		//	
264	D-WP(C)/30059/2025	JANARDAN MISHRA	PRAFULLA KUMAR MOHAPATRA	//	
	WP(C)/21040/2025	VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/30060/2025	SHEK ABUTECHARA	SAMIR KUMAR MISHRA	//	
	WP(C)/21078/2025	VS	VS	0	
		SHANTILATA MISHRA		//	
266	D-WP(C)/30062/2025	TULARAM NAIK	SOUMYA MISHRA	//	
	WP(C)/21082/2025	VS	VS	0	
		UNION OF INDIA		//	
267	D-WP(C)/30063/2025	BISHNU CHARAN MALIK	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/30064/2025	DIBYAJYOTI RAY	BIJAYA KUMAR BEHERA 1	//	
	WP(C)/21086/2025	VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/30065/2025	DIBYAJYOTI RAY	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/30066/2025	SUKANTA CH. SWAIN	SANTOSH KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/30068/2025	SAROJ KUMAR MALLIK	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/30069/2025	BANSHIDHAR DASH	SANTOSH KUMAR SWAIN	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :28/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/30070/2025	STATE OF ODISHA BINODA BIHARI NAYAK VS	SANTOSH KUMAR SWAIN VS	// // 0	
274	D-WP(C)/30071/2025	STATE OF ODISHA THE SUPERINTENDING OF JHARSUGUDA DREAM CENTER EDUCATIONAL HOSTEL, JHARSUGUDA VS	VS	// // 0	
275	D-WP(C)/30075/2025	STATE OF ODISHA SWARNALATA MINZ VS	RAMESH KUMAR MUKHI VS	// // 0	
276	D-WP(C)/30076/2025 WP(C)/21063/2025	STATE OF ODISHA SANJAYA KUMAR BISOYI VS	SANGRAM JENA VS	// // 0	
277	D-WP(C)/30077/2025 WP(C)/21066/2025	STATE OF ODISHA LAXMI PRIYA MAHARANA VS	SANGRAM JENA VS	// // 0	
278	D-WP(C)/30078/2025	STATE OF ODISHA SANKAR PRASAD BAKSI VS	PRASANNA KUMAR MISHRA VS	// // 0	
279	D-WP(C)/30079/2025 WP(C)/21053/2025	STATE OF ODISHA KABERI BISOYI VS	SANGRAM JENA VS	// // 0	
280	D-WP(C)/30080/2025 WP(C)/21055/2025	STATE OF ODISHA JASHOSWINI GOUDA VS	SANGRAM JENA VS	// // 0	
281	D-WP(C)/30084/2025	STATE OF ODISHA ANTARYAMI BARIK VS	JAJATI KESHARI KHUNTIA VS	// // 0	
282	D-WP(C)/30087/2025	STATE OF ODISHA LAKSHMIKANTHAM. S VS	TATHAGATA SAHOO VS	// // 0	AOD20240000806C202500044
283	D-WP(C)/30088/2025	STATE OF ODISHA DEEPAK KUMAR NAG VS	JAGABANDHU SAHU VS	// // 0	AOR20220001487C202500044
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/30089/2025	M/S SANKET COMMUNICATION PVT. LTD., KHURDASUBRAT SATPATHY VS	VS	// ()	
285	D-WP(C)/30092/2025	JOINT COMMISSIONER, STATE TAX (APPEAL), CT AND GST, TERRITORIAL RANGE, BBSR SURENDRA KUMAR PRADHAN VS	PRAVAT KUMAR NAYAK VS	// () //	
286	D-WP(C)/30093/2025	STATE OF ODISHA SURENDRA KUMAR PRADHAN VS	PRAVAT KUMAR NAYAK VS	// () //	
287	D-WP(C)/30096/2025	STATE OF ODISHA RAJENDRA PRASAD MOHINI VS	DR. JITENDRA KUMAR LENKA VS	// () //	
288	D-WP(C)/30098/2025	ODISHA GRAMEEN BANK NIRANJAN PARIDA VS	DR. JITENDRA KUMAR LENKA VS	// () //	
289	D-WP(C)/30099/2025	THE CHAIRMAN ODISHA GRAMEEN BANK M/S NIRAJ-ARSS (JV) VS	SIDHANT DWIBEDI VS	// () //	AOR20220001213C202500036
290	D-WP(C)/30100/2025	STATE OF ODISHA SANKARSHAN @ SHANKARSAN GHADEI VS	BIRAJA PRASANNA DAS VS	// () //	
291	D-WP(C)/30101/2025	STATE OF ODISHA SEEMA SAMANTRAY VS	BIRAJA PRASANNA DAS VS	// () //	
292	D-WP(C)/30103/2025	STATE OF ODISHA SRIKANTA DALEI VS	ANUGRAHA NARAYAN SAMANTRAY VS	// () //	
293	D-WP(C)/30105/2025	STATE OF ODISHA BANAJA BASINI PARIDA VS	BHAGABAN BEHERA VS	// () //	
294	D-WP(C)/30106/2025	STATE OF ODISHA SRINIBAS SADANGI VS	SANTOSH KUMAR MAHANTY VS	// () //	AOD20240000242C202500153
295	D-WP(C)/30108/2025	STATE OF ODISHA RAMNARAYAN MOHANTY	MAHESWAR MOHANTY	//	

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**FILING REPORT AS ON :28/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		COLLECTOR, JAJPUR		//	
296	D-WP(C)/30109/2025	PAWAN KUMAR AGARWAL	MAHESWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/30110/2025	PETROLEUM DEALERS ASSOCIATION ODISHA, BBS	SAILABALA JENA	//	
		VS	VS	0	
		INDIAN OIL CORPORATION LIMITED(IOCL)		//	
298	D-WP(C)/30111/2025	RABINDRA KUMAR NAHAK	SURIYA NARAYAN SAHU	//	AOD20240000242C202500155
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/30112/2025	LAXMI KUMARI PATRO	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/30113/2025	SUBHASHREE SAHU	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/30114/2025	MANASWINI MAHARANA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/30116/2025	SOBHASHREE RATNAPRAVA SAMAL	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/30117/2025	SUMITA BARIK	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/30118/2025	SABITA LIMA	HARMOHAN DHAL	//	AOD20250000069C202500012
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/30119/2025	LAXMI PRIYA JENA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/30122/2025	SUPARNA MOHANTY	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	

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**FILING REPORT AS ON :28/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/30123/2025	STATE OF ODISHA LAXMAN SAHOO VS	MOHIT KUMAR PATI VS	// // 0	AOR20220001535C202500143
308	D-WP(C)/30127/2025	STATE OF ODISHA ARATI MOHAPATRA VS	SUBHADUTTA ROUSTRAY VS	// // 0	
309	D-WP(C)/30129/2025	STATE OF ODISHA JAYASHREE PANIGRAHI VS	SUBHADUTTA ROUSTRAY VS	// // 0	
310	D-WP(C)/30130/2025	STATE OF ODISHA MADHUMITA PANIGRAHI VS	SUBHADUTTA ROUSTRAY VS	// // 0	
311	D-WP(C)/30131/2025	STATE OF ODISHA NARMADA DEI VS	SUBHADUTTA ROUSTRAY VS	// // 0	
312	D-WP(C)/30132/2025	STATE OF ODISHA RATIKANTA NAYAK VS	KEDAR KUMAR DASH VS	// // 0	
313	D-WP(C)/30133/2025	COMMISSIONER-CUM-SECRETARY, DEPARTMENT OF HIGHER EDUCATION, BBSR JYOTINDRA KUMAR MISHRA VS	SUMIT KUMAR MOHANTY VS	// // 0	AOR20220003068C202500012
314	D-WP(C)/30134/2025	THE SPECIAL LAND ACQUISITION OFFICER,NALCO SUCHITRA RANI DASH VS	SUBHADUTTA ROUSTRAY VS	// // 0	
315	D-WP(C)/30135/2025	STATE OF ODISHA SUBHALAXMI HOTA VS	SUBHADUTTA ROUSTRAY VS	// // 0	
316	D-WP(C)/30136/2025	STATE OF ODISHA JAYASHREE PADHAN VS	SUBHADUTTA ROUSTRAY VS	// // 0	
317	D-WP(C)/30137/2025	STATE OF ODISHA MANASI RANI SAHU VS	SUBHADUTTA ROUSTRAY VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/30138/2025	SUBHALAXMI HOTA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
319	D-WP(C)/30139/2025	SNEHALATA MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
320	D-WP(C)/30140/2025	DR.BINAY KUMAR MALIK VS STATE OF ODISHA	SANJIB KHANDAYAT RAY VS	// 0 //	
321	D-WP(C)/30141/2025	JYOTSHNAMAYEE MALLICK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
322	D-WP(C)/30142/2025	GAYATRI SAMAL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
323	D-WP(C)/30143/2025	SUNITA KUMARI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
324	D-WP(C)/30144/2025	SASMITA NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
325	D-WP(C)/30145/2025	DIPTIMAYEE MOHANTA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
326	D-WP(C)/30146/2025 WP(C)/21097/2025	PRAMOD KUMAR NAYAK @ PRAMOD NAYAK VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //	AOD20220004576C202500014
327	D-WP(C)/30147/2025	MONALISA PANDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
328	D-WP(C)/30148/2025	SARITA RATH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
329	D-WP(C)/30151/2025	SASMITA NAYAK	SUBHADUTTA ROUTRAY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/30153/2025	BLUE CHIP PROJECT PVT. LTD., PURI	NIROD KUMAR SAHU	//	
	WP(C)/21089/2025	VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/30157/2025	PRABHAKAR SAHOO	MANORANJAN PADHY	//	AOD20220003086C202500114
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/30158/2025	PREMANANDA SAHOO	RABI NARAYAN ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/30159/2025	JIBARDHAN PANDA	AMIT PRASAD BOSE	//	
	WP(C)/21100/2025	VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/30160/2025	M/S. KCS PVT. LTD., BBSR	SUVENDU KUMAR RAY	//	
		VS	VS	()	
		M/S. MECON LTD., JHARKHAND		//	
335	D-WP(C)/30161/2025	SUMATI XALXO	SANTOSH KUMAR DWIVEDI	//	
		VS	VS	()	
		THE COLLECTOR, SUNDARGARH		//	
336	D-WP(C)/30162/2025	RABI NARAYAN MANDAL	PRAVAT RANJAN SUTAR	//	
		VS	VS	()	
		COMMISSIONER OF HINDU RELIGIOUS ENDOWMENT, ODISHA, BBSR		//	
337	D-WP(C)/30163/2025	CHAITANYA BEHERA	PRAKASH RANJAN BARIK	//	
		VS	VS	()	
		THE BANKING OMBUDSMAN OF ODISHA, BBSR		//	
338	D-WP(C)/30164/2025	SURENDRA KUMAR SAHOO	SRINIBASH SATAPATHY	//	
		VS	VS	()	
		THE REGIONAL OFFICER, NATIONAL HIGHWAY AUTHORITY OF INDIA (NHAI), BBSR		//	
339	D-WP(C)/30165/2025	KISHANLAL AGARWAL	AMIT PRASAD BOSE	//	
	WP(C)/21103/2025	VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/30166/2025	GUPTESWAR HATI	SANKARACHARYA CHOUDHURY	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/30167/2025	STATE OF ODISHA BIJAYKETAN SAHOO VS	PRONoy MOHANTY VS	// // ()	
342	D-WP(C)/30168/2025	STATE OF ODISHA RADHESHYAM SALIMA VS	SANKARACHARYA CHOUDHURY VS	// // ()	
343	D-WP(C)/30170/2025 WP(C)/21094/2025	STATE OF ODISHA PRIYANSHI PRIYADARSHINI DASH VS	PRABHU PRASANNA BEHERA VS	// // ()	
344	D-WP(C)/30171/2025	UNION OF INDIA ASIT KUMAR SAMANTRAY VS	SANJIB MOHANTY VS	// // ()	
345	D-WP(C)/30172/2025	STATE OF ODISHA PARSURAM DAS VS	Baidhar SAHOO VS	// // ()	
346	D-WP(C)/30173/2025	STATE OF ODISHA UMAKANTA BEHERA VS	RABI NARYAN ROUT VS	// // ()	
347	D-WP(C)/30174/2025	STATE OF ODISHA PRABHAKAR SAHOO VS	MANORANJAN PADHY VS	// // ()	AOD20220003086C202500116
348	D-WP(C)/30175/2025	STATE OF ODISHA SAGNIKA PATTANAik VS	SUBHADUTTA ROURAY VS	// // ()	
349	D-WP(C)/30176/2025	STATE OF ODISHA EXECUTIVE ENGINEER (ELECT.), KALAHANDI WEST VS	PRASANN KUMAR PATRO VS	// // ()	
350	D-WP(C)/30177/2025	SESADEV PADHI AMIT KUMAR TIWARI VS	MANOJ KUMAR PANDA VS	// // ()	
351	D-WP(C)/30178/2025	STATE OF ODISHA TANMAYEE SAHOO VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// // ()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/30179/2025	PUSPANJALI MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
353	D-WP(C)/30180/2025	RASMI BADU VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
354	D-WP(C)/30182/2025	ARCHANA PAIL VS PRINCIPAL SECRETARY TO GOVT., REVENUE AND D.M. DEPARTMENT, BBSR	NIRMAL KISHORE RATH VS	// 0 //	
355	D-WP(C)/30184/2025	SASMITA MOHAPATRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
356	D-WP(C)/30185/2025	BALAGOPAL SARANGI VS STATE OF ODISHA	SRITAM MOHANTY VS	// 0 //	
357	D-WP(C)/30186/2025	ANJALI KUMARI PANDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
358	D-WP(C)/30188/2025	SUHELIKA SAGAR VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
359	D-WP(C)/30189/2025	DIPIKA SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
360	D-WP(C)/30190/2025	M/S. RAMKISHAN, ROURKELA VS COMMISSIONER, CT AND GST, CUTTACK	CHITTA RANAJAN DAS VS	// 0 //	
361	D-WP(C)/30192/2025	SANDHYARANI PATTNAIK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
362	D-WP(C)/30193/2025	ANJALI PADHY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
363	D-WP(C)/30194/2025	DIVINE CONSTRUCTION	BIJAY PANDA	//	AOD20220004095C202500013

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
		VS	VS	0	
		THE STATE TAX OFFICER, CT AND GST CIRCLE		//	
364	D-WP(C)/30195/2025	M/S. ATTITUDE EXIM PVT. LTD., ROURKELA	CHITTA RANAJAN DAS	//	
		VS	VS	0	
		THE COMMISSIONER OF CT AND GST, CUTTACK		//	
365	D-WP(C)/30196/2025	SNIGDHARANI BISWAL	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/30198/2025	PRATIMA KUMARI SAHU	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/30199/2025	TEJASWINI MAHARANA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/30200/2025	SUBHASMITA ACHARYA	RAMANI KANTA PATTANAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/30201/2025	INDUMATI PARIDA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/30202/2025	SMARANIKA PANDA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/30203/2025	JYOTSHNAMAYEE BARIK	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/30204/2025	PRABHASINI NAYAK	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/30205/2025	ANITA ANSUMALI SAHOO	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/30206/2025	RUDRABINA PATI	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/30207/2025	STATE OF ODISHA SAGARIKA BISOYI VS	SUBHADUTTA ROUTRAY VS	// // ()	
376	D-WP(C)/30208/2025	STATE OF ODISHA ANAMIKA PATNAIK VS	SUBHADUTTA ROUTRAY VS	// // ()	
377	D-WP(C)/30209/2025	STATE OF ODISHA SHIPRARANI SAHOO VS	SUBHADUTTA ROUTRAY VS	// // ()	
378	D-WP(C)/30211/2025	STATE OF ODISHA BHARATI PRAGANIA VS	SUBHADUTTA ROUTRAY VS	// // ()	
379	D-WP(C)/30212/2025	STATE OF ODISHA HIMANSU SEKHAR SA VS	PANCHANAN PANIGRAHI VS	// // ()	AOD2024000001C202500152
380	D-WP(C)/30213/2025	STATE OF ODISHA CHAKRADHAR MALIK VS	SUBRAT KUMAR DAS VS	// // ()	AOR20220001797C202500015
381	D-WP(C)/30215/2025	STATE OF ODISHA LAXMIDHAR GAUDA VS	BIJAYALAXMI SAHOO VS	// // ()	
382	D-WP(C)/30217/2025	STATE OF ODISHA JALITA SAHOO VS	SUBHADUTTA ROUTRAY VS	// // ()	
383	D-WP(C)/30218/2025	STATE OF ODISHA DILLIP KUMAR PANI VS	MANOJ KUMAR MOHANTY VS	// // ()	
384	D-WP(C)/30219/2025	STATE OF ODISHA MONALISA KHANDAI VS	SURJYA NARAYAN SAHU VS	// // ()	AOD2024000001C202500153
385	D-WP(C)/30220/2025	STATE OF ODISHA LOPAMUDRA SWAIN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // () //	

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**FILING REPORT AS ON :28/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/30221/2025	PRATAP RUDRA SWAIN VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// () //	
387	D-WP(C)/30223/2025	PREMALATA SAMANTARAY VS CHAIRMAN-CUM-MANAGING DIRECTOR, ORISSA RURAL HOUSING DEVELOPMENT CORPORATION, BBSR	SUNIL PRADHAN VS	// ()	
388	D-WP(C)/30224/2025	M/S TRILOK INDUSTRIES, SUNDARGARH VS PABITRA DAS	PABITRA KUMAR NAYAK VS	// () //	
389	D-WP(C)/30226/2025	DURGA CHARAN SWAIN VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// () //	
390	D-WP(C)/30227/2025	SATYA NARAYAN BRAMHA MOHAPATRA VS CHAIRMAN-CUM-MANAGING DIRECTOR ORISSA RURAL HOUSING DEVELOPMENT CORPORATION LTD., BBSR	SUNIL PRADHAN VS	// ()	
391	D-WP(C)/30230/2025	RABINDRA JENA VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// () //	
392	D-WP(C)/30233/2025	ASHOK KUMAR JENA VS STATE OF ODISHA	RANJIT MOHANTY VS	// () //	
393	D-WP(C)/30234/2025	DHANANJAY SETHI VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// () //	AOR20220001797C202500016
394	D-WP(C)/30235/2025	RAJA BEHERA VS STATE OF ODISHA	RANJAN KUMAR PRADHAN VS	// () //	AOR20220001297C202500191
395	D-WP(C)/30236/2025	M/S. NKC PROJECTS PRIVATE LIMITED, KENDRAPARA VS COMMISSIONER OF SALES TAX, ODISHA, CUTTACK	ARYADA DWIBEDI VS	// () //	
396	D-WP(C)/30238/2025	MANABODH BARIK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// () //	
397	D-WP(C)/30239/2025	RABINDRA JENA	DIBYARANJAN BEHERA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/30241/2025	RABINDRA JENA	DIBYARANJAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/30242/2025	BHAGABATI NAYAK	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/30243/2025	ELENA DAS	SARADA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/30244/2025	BIJAYA SAHOO @ BABULI SAHOO	JAYADEBA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/30246/2025	NIRMALA DANI	NIRANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/30247/2025	RABINDRA JENA	DIBYARANJAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/30248/2025	DHIRAMANI MALLICK	SRIKANTA KUMAR NATH	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
405	D-WP(C)/30249/2025	DURGA MADHAB SAHU	SURAJ MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/30250/2025	LINGARAJ REDDY	GYANESWAR SATPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/30251/2025	TAPAN KUMAR SWAIN	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		SECRETARY ODISHA HUMAN RIGHTS COMMISSION , BBSR		//	
408	D-WP(C)/30253/2025	M/S. SAI SUBHAM MEDI SHOP, CUTTACK	MADHAB LAL AGARWAL	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/30254/2025	CHIEF COMMISSIONER OF CT AND GST, CUTTACK MAHENDRANATH MUNDA VS STATE OF ODISHA	NIHAL RATH VS	// // 0 //	
410	D-WP(C)/30255/2025	SUNITA SHAW VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
411	D-WP(C)/30256/2025	SANTOSH KUMAR MOHAKUD VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
412	D-WP(C)/30258/2025	SARADA PRASAD SWAIN VS STATE OF ORISSA	GOPAL KRUSHNA NANDA VS	// 0 //	
413	D-WP(C)/30260/2025	M/S. KALYANEE MITRA PVT. LTD., BALASORE VS ADDL. COMMISSIONER OF STATE TAX, CT AND GST TERRITORIAL RANGE, BALASORE	MADHAB LAL AGARWAL VS	// 0 //	
414	D-WP(C)/30261/2025	UTTAM KUMAR NAYAK VS THE STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //	
415	D-WP(C)/30262/2025	KAILASH CHANDRA BEHERA VS REGIONAL MANAGER, ODISHA GRAMYA BANK	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
416	D-WP(C)/30266/2025	BHASKAR CHANDRA PANIGRAHI VS RICHMOND RAWALWASIA DEVELOPERS LLP	GOPINATH MISHRA VS	// 0 //	AOD20230000932C202500006
417	D-WP(C)/30268/2025	K. VIJAYA KUMAR VS POWER FINANCE CORPORATION LTD	SHREYAN DAS VS	// 0 //	AOD20250000963C202500001
418	D-WP(C)/30269/2025	KASHIF LATIF VS ADDITIONAL STATE TAX OFFICER, PURI	MADHAB LAL AGARWAL VS	// 0 //	
419	D-WP(C)/30270/2025	BALABHADRA SAHOO VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	

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420	D-WP(C)/30271/2025	MAGUNI GARNAIK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
421	D-WP(C)/30273/2025	M/S GLOBAL IT SOLUTION VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //	AOR20220001352C202500052
422	D-WP(C)/30275/2025	DURGA PRASAD MISHRA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //	
423	D-WP(C)/30276/2025	RAMESH CHANDRA BARAD VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //	
424	D-WP(C)/30280/2025	BRAJA MOHAN PRADHAN VS STATE OF ORISSA	BIJAY KUMAR BEHERA VS	// 0 //	
425	D-WP(C)/30282/2025	RAJENDRA MOHANTY VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// 0 //	
426	D-WP(C)/30285/2025	PRASANTA KUMAR MOHANTY VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //	
427	D-WP(C)/30288/2025	SANJUKTA MOHANTY VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// 0 //	
428	D-WP(C)/30289/2025	MITU JENA VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //	
429	D-WP(C)/30290/2025	SANGHAMITRA SATPATHY VS THE COMMISSIONER, KENDRIYA VIDYALAYA SANGATHAN, NEW DELHI	ASHIS KUMAR MISHRA VS	// 0 //	
430	D-WP(C)/30292/2025	AKSHAYA KUMAR DAS VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// 0 //	
431	D-WP(C)/30293/2025	GANGADHAR PRADHAN	MANORANJAN PADHI	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-WP(C)/30294/2025	M/S SUMRIT METALIKS PVT LTD	KSHIROD KUMAR SAHOO	//	AOR20220001352C202500053
		VS	VS	()	
		COMMISSIONER OF CT AND GST		//	
433	D-WP(C)/30295/2025	DHANWANTAREE PATEL	BISWACHANDAN MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-WP(C)/30297/2025	AKRUR KUMAR RAUTARAY	ACHYUTANANDA PATTANAIAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-WP(C)/30298/2025	RAJENDRA KUMAR ACHARYA	GOUTAM MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-WP(C)/30300/2025	SAWAR MAL GUPTA	AMIT PRASAD BOSE	//	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-WP(C)/30301/2025	RABINDRA MURMU	NIRANJAN LENKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-WP(C)/30302/2025	BHAGABAN CHOUDHURY	GOUTAM MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-WP(C)/30304/2025	RAKESH KUMAR PADHY	GOUTAM MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-WP(C)/30306/2025	HOSCO PVT. LTD., WEST BENGAL	TANMAY MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-WP(C)/30307/2025	SARAT CHANDRA PRUSTY	BASUDEV BARIK	//	
		VS	VS	()	
		STATE OF ORISSA		//	
442	D-WP(C)/30308/2025	SANTOSH KUMAR BEHERA	GOUTAM MISHRA	//	
		VS	VS	()	

**ORISSA HIGH COURT**

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-WP(C)/30309/2025	STATE OF ODISHA NITYANAND SAHOO VS	BIDYALOK MOHAPATRA VS	// // ()	
444	D-WP(C)/30310/2025	STATE OF ODISHA M/S ACTION ISPAT AND POWER PVT. LTD., NWE DE	DEBASHMI RANJAN SWAIN VS	// // ()	
445	D-WP(C)/30311/2025	STATE OF ODISHA DIBYASHREE ROUT VS	NIRANJAN LENKA VS	// // ()	
446	D-WP(C)/30312/2025	STATE OF ODISHA MADHUSUDAN MAJHI VS	SATYA NARAYAN MISHRA 4 VS	// // ()	AOR20220001615C202500155
447	D-WP(C)/30313/2025	STATE OF ODISHA M/S SAMALESWARI COLLEGE OF NURSING, BARGAR	ABHANKAR ROUT VS	// // ()	
448	D-WP(C)/30315/2025	STATE OF ODISHA MADHUMITA BEHERA VS	NIRANJAN LENKA VS	// // ()	
449	D-WP(C)/30317/2025	STATE OF ODISHA SUDARSHAN SWAIN VS	SUDHIR KUMAR MALLICK VS	// // ()	
450	D-WP(C)/30318/2025	STATE OF ODISHA SETTLEMENT OFFICER, JOBRA, KHORDA SUPRAVA BEHERA VS	MAHENDRA KUMAR SAHOO VS	// // ()	
451	D-WP(C)/30319/2025	STATE OF ODISHA RAJLAXMI CONSTRUCTIONS LIMITED VS	PRABODHA CHANDRA NAYAK VS	// // ()	AOR20220001657C202500097
452	D-WP(C)/30320/2025	STATE OF ODISHA DHIRENDRA KUMAR GAUDA VS	SWAPNA KUMAR OJHA VS	// // ()	
453	D-WP(C)/30323/2025	PRINCIPAL SECY TO GOVT., FOOD, SUPPLIES AND CONSUMER WELFARE DEPT., ODISHA, BBSR SHAIKH AZIZUR RAHEMAN @ SK.BAJI @ SK.AJIJUR VS	MUHEOLAM MADANI VS	// // ()	
		UNION OF INDIA		//	

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454	D-WP(C)/30324/2025	MANAS CHANDRA SAHOO VS STATE OF ORISSA	PRATIK DASH VS	// 0 //	
455	D-WP(C)/30327/2025	DAMODAR GHADEI VS THE COLLECTOR, JAJPUR	ABINASH ROUTRAY VS	// 0 //	
456	D-WP(C)/30329/2025	SUDHIR KUMAR DASH VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //	
457	D-WP(C)/30330/2025	PRADIP KUMAR SINGH VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
458	D-WP(C)/30331/2025	GAGAN BEHERA VS THE STATE OF ORISSA	ALOK KUMAR MOHAPATRA VS	// 0 //	
459	D-WP(C)/30332/2025	MANAGING COMMITTEE OF SARASWATI SISHU MANDAL VS STATE OF ODISHA	MANAB KUMAR SWAIN VS	// 0 //	
460	D-WP(C)/30337/2025	RAHULA KUMAR PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
461	D-WP(C)/30338/2025	LAXMIDHAR NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //	
462	D-WP(C)/30339/2025	BISWAJIT DAS VS MEGHNA MOHANTY	SAILAZA NANDAN DAS VS	// 0 //	
463	D-WPCRL/22783/2025	SK. ABDUL KUDDUS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 0 //	
464	D-ABLAPL/22641/2025	PRIYABRATA DAS VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// 0 //	AOD20240000430C202500020
465	D-ABLAPL/22644/2025	PRADIP KUMAR PRADHAN	PRIYA RANJAN SINGH	DHENKANAL TOWN /372 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/22647/2025	SWAGAT SAIKRISHNA PATRA @ SIPUN PATRA	LALATENDU PAL	RAGHUNATHPALI /74 /2016	AOR20220004366C202500009
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/22652/2025	ANAND VERMA	SARBESWAR SAHOO	MANCHESWAR P.S. /295 /2025	AOD20220004505C202500079
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/22653/2025	GANDHI CHARAN NAYAK	BIKASH KUMAR PRADHAN	REAMAL /176 /2018	AOR20220002993C202500007
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/22661/2025	RAJESH KUMAR GIRI	RAJENDRA NARAYAN ROUT	BANGRIPOSI /109 /2025	AOR20220001558C202500152
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/22662/2025	PADMAVATI DAS	MITU KUMAR BISWAL	//	AOD20240000430C202500021
	ABLAPL/8897/2025	VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/22663/2025	ARCHANA NAG	GHANASHYAM MUDULI	LAXMISAGAR P.S. /392 /2025	AOR20220002820C202500009
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/22664/2025	BISHNUPRIYA SADANGI	SARBESWAR SAHOO	MAHILA P.S. BUXIBAZAR /91 /2025	AOD20220004505C202500073
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/22666/2025	SURESH CHANDRA DAS	MANORANJAN DAS	KHURDA ROAD G.R.P.S. /89 /2025	AOR20220000053C202500078
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/22667/2025	KAILAS HATI	SARBESWAR SAHOO	//	AOD20220004505C202500074
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/22670/2025	BASUDEV BEHERA	SARADA PRASAD DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/22672/2025	ABHISHEK SUBRAJ BEHERA	SOUMYA JYOTI BISWAL	KHANDAGIRI P.S. /360 /2025	
	ABLAPL/8882/2025	VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-ABLAPL/22673/2025	STATE OF ODISHA SURYAMANI NAYAK VS	SOUMYA JYOTI BISWAL VS	// BALASORE VIGILANCE /6 /2025 ()	
478	D-ABLAPL/22674/2025	STATE OF ODISHA(VIG.) JYOTIRANJAN JENA @ RAJA VS	SATYABHUSAN DAS VS	// BARAMBA /262 /2024 ()	
479	D-ABLAPL/22679/2025	STATE OF ODISHA SANTILATA DAS VS	DURGA PRASANA DAS VS	// NISCHINTAKOILI /142 /2025 ()	
480	D-ABLAPL/22680/2025	STATE OF ODISHA RAJESH KUMAR INANI VS	AJIT KUMAR RAUT VS	// LAKHANPUR /140 /2025 ()	
481	D-ABLAPL/22681/2025	STATE OF ODISHA CHANDAN AGRAWAL VS	AJIT KUMAR RAUT VS	// LAKHANPUR /140 /2025 ()	
482	D-ABLAPL/22682/2025	STATE OF ODISHA GIRESH MALIK @ GIRISH CHANDRA MALIK VS	HIMANSHU SEKHAR PANDA VS	// SORO /561 /2025 ()	
483	D-ABLAPL/22685/2025	STATE OF ODISHA NARENDRA THELA VS	MAHES DAS VS	// BALLIGUDA /182 /2024 ()	
484	D-ABLAPL/22687/2025	STATE OF ODISHA ANANTA KUMAR SAHU @ ANANTA SAHU VS	MAHES DAS VS	// LOISINGHA(BOLANGIR) /144 /2025 ()	
485	D-ABLAPL/22689/2025	STATE OF ODISHA RAMESH SAHU @ RAMESH CHANDRA SAHU VS	BIRAJA PRASANNA DAS VS	// PADMAPUR /145 /2024 ()	
486	D-ABLAPL/22695/2025	STATE OF ODISHA SUHASINI ROUT VS	PRAKASH CHANDRA DASH VS	// S.P.(CID-CRL),CUTTACK /5 /2025 ()	
487	D-ABLAPL/22698/2025	STATE OF ODISHA CHARU BEHERA VS	KARUNAKAR GAYA VS	// ASTARANGA /153 /2025 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-ABLAPL/22699/2025	SUDHAKAR @ BABULI LENKA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	RASOL /214 /2025 () //	
489	D-ABLAPL/22700/2025	SUDHAKAR @ BABULI LENKA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	RASOL /215 /2025 () //	
490	D-ABLAPL/22706/2025	DIPTI KANTA BATU VS STATE OF ODISHA	ARIJEET MISHRA VS	LINGARAJ P.S. /172 /2016 () //	
491	D-ABLAPL/22708/2025	LIPI SETHY @ ROUT VS STATE OF ODISHA(VIG.)	ARIJEET MISHRA VS	CUTTACK VIGILANCE /5 /2025 () //	
492	D-ABLAPL/22710/2025	GOBINDA MANDAL VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /418 /2025 () //	
493	D-ABLAPL/22713/2025	SAGAR BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	K.NUAGAON /102 /2025 () //	
494	D-ABLAPL/22716/2025	MOHAMMED ZAID @ MD ZAID VS STATE OF ODISHA	HARIPAD MOHANTY VS	MAHILA P.S. BUXIBAZAR /114 /2025 () //	
495	D-ABLAPL/22717/2025	OM SENDRIA VS STATE OF ODISHA	BIRAJA PRASAD TRIPATHY VS	SAMBALPUR SADAR /142 /2025 () //	
496	D-ABLAPL/22719/2025	MD SUFIYAN KHALID @ MD SAIF VS STATE OF ODISHA	HARIPAD MOHANTY VS	MAHILA P.S. BUXIBAZAR /114 /2025 () //	
497	D-ABLAPL/22721/2025	AMBUJ KUMAR JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
498	D-ABLAPL/22725/2025	GANGADHAR BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
499	D-ABLAPL/22729/2025	SK. JABID @ SK LALAN	ANUGRAHA NARAYAN SAMANTRAY	KUJANGA /271 /2025	

## ORISSA HIGH COURT

### FILING REPORT AS ON :28/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
500	D-ABLAPL/22730/2025	STATE OF ODISHA RABINDRA NAYAK	DEEPAK KU SAHOO	// KENDRAPARA SADAR /340 /2025	
		VS	VS	()	
501	D-ABLAPL/22734/2025	STATE OF ODISHA NIRANJAN BEHERA	SANTOSH KUMAR MAHANTY	// JAGANNATHA PRASAD /313 /2025	AOD20240000242C202500154
		VS	VS	()	
502	D-ABLAPL/22741/2025	STATE OF ODISHA RANU @ JYOSTANARANI MURMU	NILAKANTHA DAS	// COLLIERY /413 /2025	
		VS	VS	()	
503	D-ABLAPL/22742/2025	STATE OF ODISHA SWADHIN HARIPAL	SARAT CHANDRA MEKAP	// ATTABIRA /261 /2025	
		VS	VS	()	
504	D-ABLAPL/22744/2025	STATE OF ODISHA SARAFAT KHAN	BIKRAM RATH	// HINDOL /330 /2024	
		VS	VS	()	
505	D-ABLAPL/22747/2025	STATE OF ODISHA PRASANT KUMAR NAYAK	PRASANTA KUMAR SAHOO	// BHADRAK TOWN /431 /2025	
		VS	VS	()	
506	D-ABLAPL/22750/2025	STATE OF ODISHA MALLIK ANWAR	SAMARENDRA BAHADUR	// NALI /288 /2025	
		VS	VS	()	
507	D-ABLAPL/22754/2025	STATE OF ODISHA DEBASISH BARAL	SISIR DAS	// BIDANASI /183 /2025	
		VS	VS	()	
508	D-ABLAPL/22762/2025	STATE OF ODISHA RAKESH JENA	AMULYA RATNA PANDA	// BALIAPAL /178 /2025	
		VS	VS	()	
509	D-ABLAPL/22764/2025	STATE OF ODISHA SOURAV BEHERA	RAJJEET ROY	// BHOGRAI /232 /2025	AOR20220001462C202500089
		VS	VS	()	
510	D-ABLAPL/22766/2025	STATE OF ODISHA PRANABALLV ROUT	SOUBHAGYA KUMAR DASH	// SOSO /153 /2025	AOR20220001631C202500188
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/22768/2025	STATE OF ODISHA SUDHIR @ BUDHA PARIDA VS	BHAKTA BHUSAN BARIK VS	// LINGARAJ P.S. /359 /1991 ()	
512	D-ABLAPL/22772/2025	STATE OF ODISHA RABINDRA NATH SETHA VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /665 /2025 ()	
513	D-ABLAPL/22774/2025	STATE OF ODISHA CHATURBHUJA MOHANTY VS	AMULYA RATNA PANDA VS	// KAMARDA /122 /2025 ()	
514	D-ABLAPL/22777/2025	STATE OF ODISHA ABHI MIRDHA VS	DURGA PRASAD PATTNAIK VS	// BOLANGIR SADAR /533 /2024 ()	
515	D-ABLAPL/22779/2025	STATE OF ODISHA SK. JEWED @ JEBED KHAN VS	PRASANT KUMAR BARIK VS	// BHADRAK TOWN /372 /2025 ()	
516	D-ABLAPL/22781/2025	STATE OF ODISHA SUBAS @ SUBASH JENA VS	AMLAN MOHANTY VS	// MANGALPUR /155 /2025 ()	
517	D-ABLAPL/22782/2025	STATE OF ODISHA MANAS BEHERA VS	PRAKASH KUMAR MISHRA VS	// / /0 ()	
518	D-ABLAPL/22784/2025	STATE OF ODISHA BIJAYA KUMAR SADANGI VS	SURYAKANTA DWIBEDI VS	// BUGUDA /457 /2025 ()	
519	D-ABLAPL/22786/2025	STATE OF ODISHA MINATI BARIK VS	SANTOSH KUMAR DWIVEDY VS	// SORO /495 /2025 ()	
520	D-ABLAPL/22787/2025	STATE OF ODISHA MANA MOHAN SAHOO VS	MANOJ KUMAR PANDA VS	// GONDIA /204 /2025 ()	
521	D-ABLAPL/22789/2025	STATE OF ODISHA SUBRAT SENAPATI @ DHAN VS	SUSANTA KUMAR JETHY VS	// AUL /209 /2025 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :28/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/22791/2025	NIRANJAN PANDA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	FATEGARH /183 /2025 () //	
523	D-ABLAPL/22792/2025	BIRANCHI NARAYAN DASH VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	KONARK /124 /2025 () //	
524	D-ABLAPL/22794/2025	SACHIN SAHU VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	/ /0 () //	
525	D-ABLAPL/22805/2025	SRIDHAR DAS VS STATE OF ODISHA	RATNAKAR SAMANTASINGHAR VS	NIALI /85 /2025 () //	
526	D-ABLAPL/22812/2025	SIBANANDA MOHANTY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	ANGUL TOWN /430 /2025 () //	
527	D-ABLAPL/22816/2025	BAIDEHI MAJHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MUDANPUR RAMPUR /165 /2025 () //	
528	D-ABLAPL/22820/2025	GUNANIDHI MAJHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MUDANPUR RAMPUR /165 /2025 () //	
529	D-ABLAPL/22822/2025	ARUN KUMAR NAYAK VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	TIGIRIA /139 /2025 () //	
530	D-ABLAPL/22832/2025	ASHOK @ AGADHU DAS VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	DHUSURI /280 /2025 () //	
531	D-ABLAPL/22835/2025	JAGANNATH SAHOO VS STATE OF ODISHA	KARUNAKAR RATH VS	PANIKOILI /218 /2025 () //	
532	D-ABLAPL/22836/2025	BINA SETHI @ BINOD SETHI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	NIMAKHANDI /172 /2025 () //	
533	D-ABLAPL/22838/2025	GOURANGA CHANDRA DHAL @ GOURANGA CHARAN	JITENDRA KUMAR MOHAPATRA	SUNDARGARH TOWN /73 /2025	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :28/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
534	D-ABLAPL/22841/2025	STATE OF ODISHA OM PRAKASH BASTIA	DHANANJAYA NAYAK	// CHAULIAGANJA /347 /2025	
		VS	VS	()	
535	D-ABLAPL/22842/2025	STATE OF ODISHA PRAMOD ROUT @ PRAMOD KUMAR ROUT	SUSANTA KUMAR BARAL	// ATHGARH /188 /2025	AOR20220001297C202500189
		VS	VS	()	
536	D-ABLAPL/22843/2025	STATE OF ODISHA ANIL HARIJAN @ BIKRAM HARIJAN	SURYAKANTA DWIBEDI	// / /0	
		VS	VS	()	
537	D-ABLAPL/22844/2025	UNION OF INDIA (RAILWAY) ARABINDA @ ARABIND MALIK @ BABI	DILLIP KUMAR PATTANAYAK	// KAMAKHYANAGAR /353 /2025	AOD20250000898C202500002
		VS	VS	()	
538	D-ABLAPL/22847/2025	STATE OF ODISHA PRAMOD JENA	PRAHALLAD MAHALI	// MARSHAGHAI /97 /2025	AOR20220001929C202500006
		VS	VS	()	
539	D-ABLAPL/22848/2025	STATE OF ODISHA RAJANIKANTA BADAJENA	MANOJ KUMAR PANDA	// / /0	
		VS	VS	()	
540	D-ABLAPL/22849/2025	STATE OF ODISHA RAGHU @ RAGHUNATH BEHERA	SANJIB KUMAR BHANJADEO	// TANGI (KHURDA) /261 /2025	
		VS	VS	()	
541	D-ABLAPL/22850/2025	STATE OF ODISHA NATHU HARIJAN	SURYAKANTA DWIBEDI	// / /0	
		VS	VS	()	
542	D-ABLAPL/22853/2025	UNION OF INDIA (RAILWAY) SANTOSH BARIK @ SANTOSH KUMAR BARIK	SUSHANTA KUMAR SAMANTARAY	// TANGI /197 /2025	
		VS	VS	()	
543	D-ABLAPL/22858/2025	STATE OF ODISHA NIKHIL SAHOO	SANJIB KUMAR BHANJADEO	// BALUGAON P.S. /165 /2025	
		VS	VS	()	
544	D-ABLAPL/22859/2025	STATE OF ODISHA SUBASH CHANDRA BEHERA @ SUBASH CH. BEHERA	AYOTIRMAYA SAHOO	// NIRAKARPUR /154 /2025	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/22861/2025	STATE OF ODISHA GOKULA PARIDA VS	JYOTIRMAYA SAHOO VS	// JANKIA P.S. /258 /2025 ()	
546	D-ABLAPL/22862/2025	STATE OF ODISHA BHISMA DAS VS	JUGALA KISHORE PANDA VS	// //0 ()	
547	D-ABLAPL/22864/2025	STATE OF ODISHA ASISH BEHERA @ BAPI VS	SAMARESH PATNAIK VS	// KUJANGA /254 /2025 ()	
548	D-ABLAPL/22865/2025	STATE OF ODISHA KALIA @ GOBINDA CHANDRA DIGAL VS	AKSHAYA KUMAR SAHOO VS	// PHULBANI TOWN /219 /2024 ()	
549	D-ABLAPL/22868/2025	STATE OF ODISHA SAURABH KUMAR VS	ADYASIDHI MISHRA VS	// MAHILA PS SAMBALPUR /29 /2025 ()	
550	D-ABLAPL/22870/2025	STATE OF ODISHA MANISHA SHARMA VS	ADYASIDHI MISHRA VS	// MAHILA PS SAMBALPUR /29 /2025 ()	
551	D-ABLAPL/22871/2025	STATE OF ODISHA SARANT MAJHI VS	AKSHAYA KUMAR SAHOO VS	// AMBADOLA /154 /2025 ()	
552	D-ABLAPL/22872/2025	STATE OF ODISHA DINABANDHU MOHANTY VS	ACHYUTANANDA PATTANAIK VS	// NAYAPALLI P.S. /358 /2025 ()	
553	D-ABLAPL/22874/2025	STATE OF ODISHA SK. ASHIQUE VS	SUKANTA KUMAR NAYAK VS	// PURUNABAZAR /172 /2025 ()	
554	D-ABLAPL/22875/2025	STATE OF ODISHA SANJAYA JENA VS	MANORANJAN PADHI VS	// JAGATSINGPUR /5005 /2025 ()	
555	D-ABLAPL/22877/2025	STATE OF ODISHA SAMBIT RAY VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// // ()	AOD20230001174C202500004

## ORISSA HIGH COURT

### FILING REPORT AS ON :28/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-ABLAPL/22881/2025	RASHMITA PRADHAN VS STATE OF ODISHA	SADHAN MOHANTY VS	ANGUL TOWN /416 /2025 () //	
557	D-ABLAPL/22883/2025	TUSHAR RANJAN PATRA VS STATE OF ODISHA	SURYAKANTA DASH VS	BAIDESWAR /100 /2025 () //	
558	D-ABLAPL/22884/2025	SIDDHANTA MAJHI @ KARTIKA MAJHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /265 /2025 () //	
559	D-ABLAPL/22885/2025	JAGA MOHAN KUMAR @ DILLIP KUMAR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHARIAR /136 /2025 () //	
560	D-ABLAPL/22892/2025	PABITRA KUMAR DALAI VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	// () //	AOR20220001615C202500157
561	D-ABLAPL/22893/2025	SANGRAM BISWAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /217 /2025 () //	
562	D-ABLAPL/22894/2025	TUNA DAS VS STATE OF ODISHA	AMITAV TRIPATHY VS	BERHAMPUR SADAR /272 /2025 () //	
563	D-ABLAPL/22896/2025	DHANESWAR MAHANTY VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /111 /2019 () //	
564	D-ABLAPL/22899/2025	SAMBIT RAY VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// () //	AOD20230001174C202500003
565	D-WPC(OA)/30263/2025	SANJUKTA CHAND VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //	AOR20220001297C202500192

# ORISSA HIGH COURT

MISC CASES FILED on :28/07/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMA/14313/2025 CRLMA/71/2025	SUJATA SAMAL MP		28/2025
2	D-CRLMA/22887/2025 CRLMA/ /	MATRU PRASAD SASMAL MP	UMA CHARAN MISHRA	29/2025
3	D-CRLMA/22887/2025 CRLMA/ /	MATRU PRASAD SASMAL MP	UMA CHARAN MISHRA	30/2025
4	D-SAO/30231/2025 SAO/ /	NABIN KUMAR DAS MP	ABINASH ROUTRAY	33/2025
5	D-SAO/28632/2025 SAO/ /	HARIHARA BISSOI MP	AMIT KUMAR NATH	34/2025
6	D-FA/118/1982 FA/118/1982	BAISAKHI MP		98/2025
7	D-LAA/30115/2025 LAA/ /	GANGADHAR SUNDARA MP	BIBHUTI RANJAN MOHANTY	152/2025
8	D-LAA/30115/2025 LAA/ /	GANGADHAR SUNDARA MP	BIBHUTI RANJAN MOHANTY	153/2025
9	D-LAA/30115/2025 LAA/ /	GANGADHAR SUNDARA MP	BIBHUTI RANJAN MOHANTY	154/2025
10	D-JCRLA/19/2023 JCRLA/19/2023	DEBANANDA DAS MP	MISS.RESHMA BEHERA, M/S BIDESHI KUMAR GHADEI, D.P.K BHUYAN	165/2025
11	D-JCRLA/23074/2024 JCRLA/131/2024	PRAKASH BACHHA MP		166/2025
12	D-JCRLA/34/2022 JCRLA/34/2022	ESRAN EKKA MP	ADV	167/2025
13	D-JCRLA/34/2022 JCRLA/34/2022	ESRAN EKKA MP	ADV	168/2025
14	D-JCRLA/6127/2024 JCRLA/27/2024	GUDAM BHUE MP	ADV.	169/2025
15	D-JCRLA/6127/2024 JCRLA/27/2024	GUDAM BHUE MP	ADV.	170/2025
16	D-CRLMP/675/2023 CRLMP/675/2023	CHITTA RANJAN DAS MP	AKSHAYA KUMAR NAYAK	172/2025
17	D-TRP(C)/30149/2025 TRP(C)/ /	DIPTIMAYEE MOHANTY MP	BIKRAM CHANDRA GHADEI	256/2025
18	D-TRP(C)/30187/2025 TRP(C)/ /	JYOTIRMA YEE PANDA MP	SATYA RANJAN MOHAPATRA	257/2025
19	D-TRP(C)/30210/2025 TRP(C)/ /	KANKANA JENA MP	SUSANTA KUMAR BARAL	258/2025
20	D-CONTC/30050/2025 CONTC/ /	ABADHUTA SAHU MP	ASWINI KUMAR MOHANTY	266/2025
21	D-CONTC/30051/2025 CONTC/ /	ARJUNI SAHU MP	ASWINI KUMAR MOHANTY	267/2025
22	D-RPFAM/50086/2024 RPFAM/354/2024	KARTIKESWAR RANA MP	M/S. PRASANNA KUMAR MISHRA, A.A. MISHRA, S. DHIR, DIPTISHPR	322/2025
23	D-RPFAM/5390/2025 RPFAM/44/2025	SUBRAT KUMAR SAHU MP	KOUSIK ANANDA GURU	323/2025
24	D-RPFAM/49413/2024 RPFAM/360/2024	BRAHMANANDA NAIK MP	BHARATI DASH	324/2025
25	D-RPFAM/30169/2025 RPFAM/ /	RAJIB PATNAIK @ RAJIB KUMAR PATTNAYAK MP	ABHIRAM KISHORE RATH	325/2025
26	D-RPFAM/30299/2025	SAPAN KHUNTIA	GYANA RANJAN DHAL	

	RPFAM/ /	MP		326/2025
27	D-CMAPL/340/2021 CMAPL/340/2021	STATE BANK OF INDIA,BRANCH MANAGER, MP	BR. S. KRISHNA K. BOISRA, S.SUBHADARSHINI, J.NAYAK	375/2025
28	D-CMAPL/280/2023 CMAPL/280/2023	PRAFULLA CHANDRA MOHAPATRA MP	SOMA PATNAIK,A.PATNAIK,T.PATNAIK,R.K.PATI,B.SUKLA	376/2025
29	D-CMAPL/30009/2025 CMAPL/ /	SRISRI GOPAL JEW THAKUR., BHADRAK MP	SANDEEP RATH	377/2025
30	D-CMAPL/3/2018 CMAPL/3/2018	PRAFULA CH.MOHAPATRA MP	M/S.AVIJIT PATNAIK,S.PATNAIK,S.MOHAPATRA,T.PATNAIK,R.K.PAT	378/2025
31	D-CMAPL/15283/2025 CMAPL/218/2025	LOKANATH SETHY MP	BISHNU CHARAN SAHOO	379/2025
32	D-MATA/29812/2025 MATA/280/2025	SANJUKTA PARIDA MP	SATYA RANJAN MULIA	395/2025
33	D-MATA/29591/2025 MATA/ /	BHARATI MEHER MP	PABITRA KUMAR NAYAK	396/2025
34	D-MATA/26980/2025 MATA/269/2025	KAJOL TRIPATHY MP	ASHWINI KUMAR DAS	397/2025
35	D-CRLREV/22059/2025 CRLREV/420/2025	SONIA TRIPATHY MP	ARUN KUMAR ACHARYA	656/2025
36	D-CRLREV/22061/2025 CRLREV/421/2025	SONIA TRIPATHY MP	ARUN KUMAR ACHARYA	657/2025
37	D-CRLREV/22696/2025 CRLREV/446/2025	HARISH CHANDRA CHALLAN@HARI BHATTAR MP	TRICALA KISHORE PANDA	658/2025
38	D-CRLREV/22648/2025 CRLREV/ /	MANMATH @ MANMATH NATH MOHANTY MP	BHISHHEK DASH	659/2025
39	D-CRLREV/22707/2025 CRLREV/ /	UJJWAL CHANDRA KAR @ UJJAWL CHANDRA MP	DHARMA KESHARI KHUNTIA	660/2025
40	D-CRLREV/22707/2025 CRLREV/ /	UJJWAL CHANDRA KAR @ UJJAWL CHANDRA MP	DHARMA KESHARI KHUNTIA	661/2025
41	D-CRLREV/22714/2025 CRLREV/ /	DEBASIS PATTNAIK MP	PRASANTA KUMAR NANDA	662/2025
42	D-CRLREV/22745/2025 CRLREV/ /	DILLIP KUMAR SAHU MP	BRAHMANANDA TRIPATHY	663/2025
43	D-CRLREV/22748/2025 CRLREV/ /	BASANTA KUMAR SAHOO MP	MANAS KUMAR CHAND	664/2025
44	D-CRLREV/22748/2025 CRLREV/ /	BASANTA KUMAR SAHOO MP	MANAS KUMAR CHAND	665/2025
45	D-CRLREV/22802/2025 CRLREV/ /	PRAMOD KUMAR NAIK MP	SURYAKANTA DWIBEDI	666/2025
46	D-CRLREV/22802/2025 CRLREV/ /	PRAMOD KUMAR NAIK MP	SURYAKANTA DWIBEDI	667/2025
47	D-CRLREV/22802/2025 CRLREV/ /	PRAMOD KUMAR NAIK MP	SURYAKANTA DWIBEDI	668/2025
48	D-CRLREV/22326/2025 CRLREV/ /	PINTU MALLICK MP	BUDHIRAM DAS	669/2025
49	D-FAO/30073/2025 FAO/ /	DEPUTY MANAGER(T.P.HUB) M/S. ORIENTAL MP	MANJUNATH DEB DASLTD.,BBSR	678/2025
50	D-FAO/25790/2025 FAO/ /	LARSEN AND TOUBRO LIMITED MP	JYOTI RANJAN DEO	679/2025
51	D-FAO/1037/2019 FAO/1037/2019	M.C. OF PANCHAYAT GIRLS HIGH SCHOOL, SUDARSANPUR MP		680/2025
52	D-FAO/30245/2025 FAO/ /	D.M., ORIENTAL INSURANCE CO. LTD.,AND MP	ANAND NATH ROY	681/2025
53	D-FAO/746/2020 FAO/746/2020	PRAVAT RANJAN NANDA MP	DURGESH NARAYAN RATH	682/2025
54	D-FAO/30257/2025 FAO/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.S.C	683/2025
55	D-FAO/30257/2025 FAO/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.S.C	684/2025
56	D-BLAPL/4382/2025 BLAPL/1736/2025	GARBAPO KARITK @ MUNA @ G.KARTIKSOUBHAGYA KUMAR DASH MP		803/2025
57	D-BLAPL/34453/2024 BLAPL/11596/2024	CHAGULU @ PRATAP SETHI MP	KSHIROD KUMAR PAHIL	804/2025

58	D-BLAPL/37701/2024 BLAPL/12865/2024	AHIR MAYUR KUMAR MP		805/2025
59	D-BLAPL/15085/2025 BLAPL/5324/2025	NASIMA KHATUN @ CHHOTI MP	DIBYA PRAKASH MISHRA	806/2025
60	D-BLAPL/22840/2025 BLAPL/ /	SOUMYA SANKAR CHAKRA @ RAJA MP	ADHIRAJ MOHANTY	807/2025
61	D-BLAPL/12786/2025 BLAPL/4828/2025	SATISH CHANDRA RAI MP	SURYAKANTA DASH	808/2025
62	D-RSA/15957/2025 RSA/205/2025	MANJULATA LENKA@BISWAL MP	SOUMYA MISHRA	1049/2025
63	D-RSA/30067/2025 RSA/ /	SUBASH CHANDRA JENA MP	MANORANJAN MISHRA	1050/2025
64	D-RSA/29841/2025 RSA/ /	NABA KUMAR SHAW MP	MANAS RANJAN BAUG	1051/2025
65	D-RSA/244/2017 RSA/244/2017	MINATI SINHA MP	M/S.SANJEEV UDGATA	1052/2025
66	D-RSA/244/2017 RSA/244/2017	MINATI SINHA MP	M/S.SANJEEV UDGATA	1053/2025
67	D-RSA/244/2017 RSA/244/2017	MINATI SINHA MP	M/S.SANJEEV UDGATA	1054/2025
68	D-RSA/30191/2025 RSA/ /	MANORANJAN MAHAPATRA MP	SUSANTA KUMAR JETHY	1055/2025
69	D-RSA/30191/2025 RSA/ /	MANORANJAN MAHAPATRA MP	SUSANTA KUMAR JETHY	1056/2025
70	D-RSA/30232/2025 RSA/ /	BIMAL KISHORE KUANR BABU MP	SUBHENDU KAR	1057/2025
71	D-RSA/30232/2025 RSA/ /	BIMAL KISHORE KUANR BABU MP	SUBHENDU KAR	1058/2025
72	D-RSA/30232/2025 RSA/ /	BIMAL KISHORE KUANR BABU MP	SUBHENDU KAR	1059/2025
73	D-RSA/30252/2025 RSA/ /	BASANTA KUMAR DORA MP	RABI NARAYAN BEHERA	1060/2025
74	D-RSA/30252/2025 RSA/ /	BASANTA KUMAR DORA MP	RABI NARAYAN BEHERA	1061/2025
75	D-CMP/12599/2025 CMP/499/2025	GOPAL CHANDRA SAHOO MP		1120/2025
76	D-CMP/30046/2025 CMP/ /	BASANTI BEHERA MP	BISWAJIT MOHAPATRA	1121/2025
77	D-CMP/30061/2025 CMP/ /	RAMESH NAYAK@RAMESH CHANDRA NAYAK MP	BISWAJIT MOHAPATRA	1122/2025
78	D-CMP/24716/2025 CMP/1005/2025	SANJUKTA PANDA MP	ASHUTOSH MOHANTA	1123/2025
79	D-CMP/30095/2025 CMP/ /	BISWAJIT NAYAK MP	PATITAPABAN PANDA	1124/2025
80	D-CMP/8803/2025 CMP/385/2025	BRAHMANANDA MOHAPATRA MP	HIMANSHU BHUSAN DASH	1125/2025
81	D-CMP/1288/2018 CMP/1288/2018	NANDA KISHORE PRADHAN MP	M/S.SANJEEV UDGATA	1126/2025
82	D-CMP/30156/2025 CMP/ /	RANJITA SAHOO MP	LINGARAJ SARANGI	1127/2025
83	D-CMP/30155/2025 CMP/ /	RANGABATI SWAIN MP	SANTOSH KUMAR MAHANTY	1128/2025
84	D-CMP/30216/2025 CMP/ /	ANITA @ AMRUTA PATEL MP	UPENDRA KUMAR SAMAL	1129/2025
85	D-CMP/30216/2025 CMP/ /	ANITA @ AMRUTA PATEL MP	UPENDRA KUMAR SAMAL	1130/2025
86	D-CMP/30228/2025 CMP/ /	KUNJA BIHARI SWAIN MP	ABINASH ROURAY	1131/2025
87	D-CMP/30264/2025 CMP/ /	ATUL KUMAR CHAKRAVARTY MP	SATYANARAYAN MOHAPATRA	1132/2025
88	D-CMP/30272/2025 CMP/ /	RABINDRA BARIK MP	SATYANARAYAN MOHAPATRA	1133/2025
89	D-CMP/50171/2024	GHASIA ORAM@GHASIRAM ORAM	BYOMOKESH SAHOO	

	CMP/1405/2024	MP		1134/2025
90	D-CMP/30291/2025 CMP/ /	M/S. SRB. MULTITECH LTD., CUTTACK MP	PRASHANTA KUMAR MOHANTY	1135/2025
91	D-CMP/30303/2025 CMP/ /	M/S. SRB. MULTITECH LTD., CUTTACK MP	PRASHANTA KUMAR MOHANTY	1136/2025
92	D-CMP/30325/2025 CMP/ /	DHRUV AGARWAL MP	MALAYA KUMAR MISHRA	1137/2025
93	D-CMP/30335/2025 CMP/ /	SHAILA NAIK MP	BYOMOKESH SAHOO	1138/2025
94	D-ABLAPL/20216/2025 ABLAPL/8003/2025	ANKIT PRASAD MP		1409/2025
95	D-ABLAPL/14717/2022 ABLAPL/14717/2022	DHIRAJ KRISHNA BEHERA MP		1410/2025
96	D-ABLAPL/723/2020 ABLAPL/723/2020	KAMAL PRIT SINGH MP		1411/2025
97	D-ABLAPL/18174/2025 ABLAPL/7299/2025	SUJIT NAYAK @ DAYA NAYAK MP		1412/2025
98	D-ABLAPL/20221/2025 ABLAPL/8010/2025	SUSANTA SERANGA MP	SOUBHAGYA KUMAR DASH	1413/2025
99	D-ABLAPL/32113/2024 ABLAPL/12236/2024	GANGADHAR BISWAL MP	AMULYA RATNA PANDA	1414/2025
100	D-ABLAPL/9421/2025 ABLAPL/3576/2025	TAPAN KUMAR NAHAK MP		1415/2025
101	D-ABLAPL/7727/2022 ABLAPL/7727/2022	INDRANI CHOUDHURY MP		1416/2025
102	D-ABLAPL/19650/2025 ABLAPL/8082/2025	BIKRAM KUMAR JENA MP		1417/2025
103	D-ABLAPL/19848/2025 ABLAPL/7873/2025	PINKU PARIDA MP		1418/2025
104	D-MACA/567/2022 MACA/567/2022	M/S.ICICI LOMBARD GENERAL INSURANCE CO.LTD., MP	ANUPAM DASH	1932/2025
105	D-MACA/30081/2025 MACA/ /	NATIONAL INSURANCE CO. LTD.,KORAPUT MP	SUBRAT SATPATHY	1933/2025
106	D-MACA/30090/2025 MACA/ /	ORIENTAL INSURANCE CO.LTD., SAMBALPUR MP	MURAJIT PRADHAN	1934/2025
107	D-MACA/30090/2025 MACA/ /	ORIENTAL INSURANCE CO.LTD., SAMBALPUR MP	MURAJIT PRADHAN	1935/2025
108	D-MACA/27202/2025 MACA/ /	D.M., NEW INDIA ASSURANCE CO.LTD. MP	GIRIJA PRASAD DUTTA	1936/2025
109	D-MACA/30240/2025 MACA/ /	M/S. ORIENTAL INSURANCE CO. LTD.,BAISIKOPUR MP	SORATH ROY	1937/2025
110	D-MACA/23678/2025 MACA/ /	D.M.,ORIENTAL GENERAL INSURANCE CO.LTD.,SAMBALPUR MP	ADITI SAMBAPUR	1938/2025
111	D-MACA/23618/2025 MACA/ /	ROYAL SUNDARAM GENERAL INSURANCE CO.LTD., MP	ADITI KHAN	1939/2025
112	D-MACA/17628/2025 MACA/554/2025	MANAGER(LLEGAL), SRIRAM GENERAL INSURANCE CO.LTD., MP	KHURDA	1940/2025
113	D-MACA/30336/2025 MACA/ /	LIBERTY GENERAL INSURANCE CO. LTD. MP	ABIR ALI KHAN	1941/2025
114	D-CRLMC/22780/2025 CRLMC/ /	JOSEPH KHINBUDI@KHEMUNDU MP	AKSHAYA KUMAR JENA	2007/2025
115	D-CRLMC/22733/2025 CRLMC/ /	NANDAN PANIGRAHI MP	ARUN KUMAR BEHERA	2008/2025
116	D-CRLMC/11742/2025 CRLMC/1685/2025	ANUL KHAN@SAIK TANBIR AHMAD MP	SANJAY KUMAR BEHERA	2009/2025
117	D-CRLMC/22796/2025 CRLMC/ /	BASUDEV PATRA MP	RAKESH BEHERA	2010/2025
118	D-CRLMC/22798/2025 CRLMC/ /	PRITIRANJAN PUHAN @ NANDU MP	SANJAYA NARAYAN SAHOO	2011/2025
119	D-CRLMC/22806/2025 CRLMC/ /	SANTOSH KUMAR NAYAK MP	SANJAYA NARAYAN SAHOO	2012/2025
120	D-CRLMC/2438/2021 CRLMC/2438/2021	SUSHANTA KUMAR SAHOO MP		2013/2025

121	D-CRLMC/22828/2025 CRLMC/ /	SAMUEL @ SASWATA KUMAR DIGAL @ SAMUEL DIGAL MP	RATNA PANDA	2014/2025
122	D-CRLMC/22831/2025 CRLMC/ /	GODAVARISH MISHRA MP	MANOJ KUMAR MALLICK	2015/2025
123	D-CRLMC/22819/2025 CRLMC/ /	SUDARSAN MAJHI @ MAJHI SUDARSAN @ SUDARSAN MAJHI MP	SUBHASKAR KUMAR DASH	2016/2025
124	D-CRLMC/22852/2025 CRLMC/ /	MITALI BARIK MP	JUGALA KISHORE PANDA	2017/2025
125	D-CRLMC/22867/2025 CRLMC/ /	TUKUNA BEHERA MP	SANJIB KUMAR BHANJADEO	2018/2025
126	D-CRLMC/22882/2025 CRLMC/ /	PRAFULLA KUMAR DALAI MP	BRAHMANANDA TRIPATHY	2019/2025
127	D-CRLMC/22891/2025 CRLMC/ /	DHARANIDHA SAHOO @ DHARANIDHAR SAHOO MP	ANANDA RANJAN DAS	2020/2025
128	D-CRLMC/22897/2025 CRLMC/ /	DIBYARANJAN MAIKAP @ SURYAKANTA MAIKAP @ MAIKAP MP	KINDA PATTANAIAK	2021/2025
129	D-CRLMC/22895/2025 CRLMC/ /	PURNA CHANDRA MUNI MP	PRINOY MOHANTY	2022/2025
130	D-CRLMC/22901/2025 CRLMC/ /	RAMESWAR MOHANTY MP	TIRTH KUMAR SAHU	2023/2025
131	D-CRLA/38/2015 CRLA/38/2015	SUSANTA KUMAR SAHOO MP	M/S DEVASHIS PANDA	2038/2025
132	D-CRLA/22702/2025 CRLA/ /	HRUSIKESH SAHU MP	PRASANNA KUMAR MISHRA	2039/2025
133	D-CRLA/22702/2025 CRLA/ /	HRUSIKESH SAHU MP	PRASANNA KUMAR MISHRA	2040/2025
134	D-CRLA/22704/2025 CRLA/ /	PURNA HARIJAN @ PURNA CHANDRA MP	ARIJEET MISHRA	2041/2025
135	D-CRLA/22704/2025 CRLA/ /	PURNA HARIJAN @ PURNA CHANDRA MP	ARIJEET MISHRA	2042/2025
136	D-CRLA/501/2008 CRLA/501/2008	SATRUGHNA MAJHI MP	M/S.AMAR KU.MOHANTY,M/S.S.K.ZAFARULLA,J.KAMILA,	2043/2025
137	D-CRLA/22654/2025 CRLA/ /	KADIALU JUDHISTI @ K.JUDHISTIR MP	RAJENDRA NARAYAN ROUT	2044/2025
138	D-CRLA/22654/2025 CRLA/ /	KADIALU JUDHISTI @ K.JUDHISTIR MP	RAJENDRA NARAYAN ROUT	2045/2025
139	D-CRLA/309/2017 CRLA/309/2017	RAJA@ABHISEK PANDA MP	M/S.RAMANI KANTA PATTANAIAK	2046/2025
140	D-CRLA/21488/2025 CRLA/846/2025	LULU LAMA MP	SARFARAZ AHMED	2047/2025
141	D-CRLA/16055/2025 CRLA/687/2025	SATISH KUMAR MISHRA@MAUJA@JITU MP	SARFARAZ AHMED	2048/2025
142	D-CRLA/22807/2025 CRLA/ /	PATA @ PITA DALAI @ PITABAS DALAI MP	SUBODH KUMAR MOHANTY	2049/2025
143	D-CRLA/22807/2025 CRLA/ /	PATA @ PITA DALAI @ PITABAS DALAI MP	SUBODH KUMAR MOHANTY	2050/2025
144	D-CRLA/22827/2025 CRLA/ /	BAPI DAS MP	PRAMOD KUMAR SAHU	2051/2025
145	D-CRLA/22827/2025 CRLA/ /	BAPI DAS MP	PRAMOD KUMAR SAHU	2052/2025
146	D-CRLA/22827/2025 CRLA/ /	BAPI DAS MP	PRAMOD KUMAR SAHU	2053/2025
147	D-CRLA/22808/2025 CRLA/ /	RABINDRA DALABEHERA @ RABI MP	SANTOSH KUMAR MAHANTY	2054/2025
148	D-CRLA/22808/2025 CRLA/ /	RABINDRA DALABEHERA @ RABI MP	SANTOSH KUMAR MAHANTY	2055/2025
149	D-CRLA/20917/2025 CRLA/ /	CHANDAN SINGH MP	HEMANTA KUMAR MOHANTA	2056/2025
150	D-CRLA/20917/2025 CRLA/ /	CHANDAN SINGH MP	HEMANTA KUMAR MOHANTA	2057/2025
151	D-CRLA/20917/2025 CRLA/ /	CHANDAN SINGH MP	HEMANTA KUMAR MOHANTA	2058/2025
152	D-CRLA/22889/2025	KISHORE CHANDRA JENA	SUBASH CHANDRA TRIPATHY	

	CRLA/ /	MP		2059/2025
153	D-CRLA/22889/2025	KISHORE CHANDRA JENA	SUBASH CHANDRA TRIPATHY	
	CRLA/ /	MP		2060/2025
154	D-WA/490/2018	ODISHA ADARSHA VIDYALAYA SANGATHAN(OAVS)		
	WA/490/2018	MP		3339/2025
155	D-WA/25163/2025	PARESH KANTA BISWAL	M/S. ATUL TRIPATHY	
	WA/1030/2025	MP		3340/2025
156	D-WA/30125/2025	PRASHANT KUMAR SAHU	PRASANNA KUMAR MISHRA	
	WA/ /	MP		3341/2025
157	D-WA/30125/2025	PRASHANT KUMAR SAHU	PRASANNA KUMAR MISHRA	
	WA/ /	MP		3342/2025
158	D-WA/30125/2025	PRASHANT KUMAR SAHU	PRASANNA KUMAR MISHRA	
	WA/ /	MP		3343/2025
159	D-WA/21349/2025	GOVERNING BODY OF MOHAN MAHILA HIGH SCHOOL, NAYAGARH		
	WA/ /	MP		3344/2025
160	D-WA/23732/2025	SASHIBHUSAN SWAIN	UMA CHARAN MISHRA	
	WA/ /	MP		3345/2025
161	D-WA/23726/2025	MANAS RANJAN DASH	UMA CHARAN MISHRA	
	WA/ /	MP		3346/2025
162	D-WA/30265/2025	MANAGING COMMITTEE /G.B. PHARMACEUTICALS BARAPALI, BARGARH		
	WA/ /	MP		3347/2025
163	D-WA/30287/2025	MANAGING COMMITTEE /G.B. PHARMACEUTICALS BARAPALI, BARGARH		
	WA/ /	MP		3348/2025
164	D-WA/30296/2025	MANAGING COMMITTEE /G.B. PHARMACEUTICALS BARAPALI, BARGARH		
	WA/ /	MP		3349/2025
165	D-WA/30305/2025	MANAGING COMMITTEE /G.B. PHARMACEUTICALS BARAPALI, BARGARH		
	WA/ /	MP		3350/2025
166	D-WA/30314/2025	MANAGING COMMITTEE /G.B. PHARMACEUTICALS BARAPALI, BARGARH		
	WA/ /	MP		3351/2025
167	D-WA/30321/2025	MANAGING COMMITTEE /G.B. PHARMACEUTICALS BARAPALI, BARGARH		
	WA/ /	MP		3352/2025
168	D-WA/30328/2025	MANAGING COMMITTEE /G.B. PHARMACEUTICALS BARAPALI, BARGARH		
	WA/ /	MP		3353/2025
169	D-WA/30333/2025	MANAGING COMMITTEE /G.B. PHARMACEUTICALS BARAPALI, BARGARH		
	WA/ /	MP		3354/2025
170	D-WP(C)/28837/2022	SRI SRI SATYABADI GOPINATH DEV BIJE BHUVAN KAPAS HARI MOHANTY		
	WP(C)/28837/2022	MP		12556/2025
171	D-WP(C)/30038/2025	MAHENDRA KUMAR SAHOO	MANOJ PANIGRAHI	
	WP(C)/ /	MP		12557/2025
172	D-WP(C)/30043/2025	PRASANTA KUMAR SAHU	TRILOCHAN NANDA	
	WP(C)/21083/2025	MP		12558/2025
173	D-WP(C)/30044/2025	SANTOSH KUMAR SAHU	BABITA KUMARI PATTANAIK	
	WP(C)/21084/2025	MP		12559/2025
174	D-WP(C)/47533/2024	JAGABANDHU MUNI	SAMIR KUMAR MISHRA, JAGAJIBAN PRADHAN, S.BEHERA	
	WP(C)/28491/2024	MP		12560/2025
175	D-WP(C)/11905/2025	GOPAL CHANDRA SAHOO		
	WP(C)/11354/2025	MP		12561/2025
176	D-WP(C)/25527/2025	PRAVAT KUMAR ROUT	NIRANJAN LENKA	
	WP(C)/ /	MP		12562/2025
177	D-WP(C)/30045/2025	M/S CARE SECURITY AND ALLIED SERVICES BARBERIA CHANDRA NAYAK		
	WP(C)/21049/2025	MP		12563/2025
178	D-WP(C)/30039/2025	PUSPALATA SWAIN @ BEHERA	RAJENDRA NARAYAN ROUT	
	WP(C)/21072/2025	MP		12564/2025
179	D-WP(C)/17522/2025	SOURAV SEKHAR BEHERA		
	WP(C)/12737/2025	MP		12565/2025
180	D-WP(C)/30047/2025	PROCEKA TECHSOL PVT. LTD., KEONJHAR	RDYASIDHI MISHRA	
	WP(C)/ /	MP		12566/2025
181	D-WP(C)/30048/2025	DHARANIDHAR NATH	ARUN KUMAR PATRA	
	WP(C)/21080/2025	MP		12567/2025
182	D-WP(C)/30049/2025	KASTU DEHURY	BISWAMBAR MOHANTY	
	WP(C)/21046/2025	MP		12568/2025
183	D-WP(C)/30040/2025	JITENDRA RANA	SRINIVAS MOHANTY	
	WP(C)/ /	MP		12569/2025

184	D-WP(C)/30041/2025 WP(C)/21076/2025	NIROJ KUMAR BARIK MP	SRINIVAS MOHANTY	12570/2025
185	D-WP(C)/30053/2025 WP(C)/21068/2025	NIRUPAMA MALIK MP	ANUPAM RATH	12571/2025
186	D-WP(C)/30058/2025 WP(C)/21043/2025	ALAKA DUTTA MP	DEBAKANTA MOHANTY	12572/2025
187	D-WP(C)/30059/2025 WP(C)/21040/2025	JANARDAN MISHRA MP	PRAFULLA KUMAR MOHAPATRA	12573/2025
188	D-WP(C)/30042/2025 WP(C)/ /	ARUN KUMAR LENKA MP	SRINIVAS MOHANTY	12574/2025
189	D-WP(C)/30060/2025 WP(C)/21078/2025	SHEK ABUTECHARA MP	SAMIR KUMAR MISHRA	12575/2025
190	D-WP(C)/22420/2025 WP(C)/16513/2025	SHANKUNTALA JENA MP	SUDHANSU SEKHAR JENA	12576/2025
191	D-WP(C)/36276/2024 WP(C)/20867/2024	HIMADRI BISWAL MP	ASHOK KUMAR MOHANTY	12577/2025
192	D-WP(C)/30062/2025 WP(C)/21082/2025	TULARAM NAIK MP	SOUMYA MISHRA	12578/2025
193	D-WP(C)/9318/2024 WP(C)/5680/2024	ODISHA GRAMYA BANK, BBSR MP	TANMAY MISHRA	12579/2025
194	D-WP(C)/53909/2024 WP(C)/33172/2024	PITAMBAR PATEL MP	SUSHANTA KUMAR PRADHAN	12580/2025
195	D-WP(C)/30071/2025 WP(C)/ /	THE SUPERINTENDING OF JHARSUGUDA MP	DRESMA CENTER EDUCATIONAL HOSTEL, JHARSUGUDA	12581/2025
196	D-WP(C)/18737/2025 WP(C)/12856/2025	RUDRA NARAYAN PATTANAYAK MP	UPENDRA KUMAR SAMAL	12582/2025
197	D-WP(C)/11891/2025 WP(C)/8597/2025	M/S HIMMAT SELF HELP GROUP,BHADRA MP	KMITAV DAS	12583/2025
198	D-WP(C)/30076/2025 WP(C)/21063/2025	SANJAYA KUMAR BISOYI MP	SANGRAM JENA	12584/2025
199	D-WP(C)/30077/2025 WP(C)/21066/2025	LAXMI PRIYA MAHARANA MP	SANGRAM JENA	12585/2025
200	D-WP(C)/30079/2025 WP(C)/21053/2025	KABERI BISOYI MP	SANGRAM JENA	12586/2025
201	D-WP(C)/30080/2025 WP(C)/21055/2025	JASHOSWINI GOUDA MP	SANGRAM JENA	12587/2025
202	D-WP(C)/24221/2025 WP(C)/17137/2025	IMRAN KHAN MP	M/S.MANORANJAN MOHANTY,SUBHASREE MOHANTY	12588/2025
203	D-WP(C)/27895/2025 WP(C)/19466/2025	MADHUSUDAN DASH MP		12589/2025
204	D-WP(C)/17505/2025 WP(C)/12114/2025	RAKESH RANJAN KAR MP	MADHUSUDAN JENA	12590/2025
205	D-WP(C)/30084/2025 WP(C)/ /	ANTARYAMI BARIK MP	JAJATI KESHARI KHUNTIA	12591/2025
206	D-WP(C)/30089/2025 WP(C)/ /	M/S SANKET COMMUNICATION PVT. LTD MP	SUBBURDASATPATHY	12592/2025
207	D-WP(C)/30098/2025 WP(C)/ /	NIRANJAN PARIDA MP	DR. JITENDRA KUMAR LENKA	12593/2025
208	D-WP(C)/30100/2025 WP(C)/ /	SANKARSHAN @ SHANKARSAN GHADEI MP	BIRAJA PRASANNA DAS	12594/2025
209	D-WP(C)/30101/2025 WP(C)/ /	SEEMA SAMANTRAY MP	BIRAJA PRASANNA DAS	12595/2025
210	D-WP(C)/19634/2025 WP(C)/15306/2025	CHENNAI RADHA ENGINEERING WORKS MP	PALINI KANTA MOHANTY	12596/2025
211	D-WP(C)/30105/2025 WP(C)/ /	BANAJA BASINI PARIDA MP	BHAGABAN BEHERA	12597/2025
212	D-WP(C)/30109/2025 WP(C)/ /	PAWAN KUMAR AGARWAL MP	MAHESWAR MOHANTY	12598/2025
213	D-WP(C)/30110/2025 WP(C)/ /	PETROLEUM DEALERS ASSOCIATION ODISHA, MP	SAHA,ABHIRA JENA	12599/2025
214	D-WP(C)/19330/2025 WP(C)/13245/2025	CHOUDHURY SAUBHAGYA MOHAN DAS MP	SOHAN MISHRA	12600/2025
215	D-WP(C)/30112/2025	LAXMI KUMARI PATRO	SUBHADUTTA ROUSTRAY	

	WP(C)/ /	MP		12601/2025
216	D-WP(C)/30114/2025	MANASWINI MAHARANA	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12602/2025
217	D-WP(C)/30113/2025	SUBHASHREE SAHU	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12603/2025
218	D-WP(C)/30116/2025	SOBHASHREE RATNAPRAVA SAMAL	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12604/2025
219	D-WP(C)/30117/2025	SUMITA BARIK	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12605/2025
220	D-WP(C)/30119/2025	LAXMI PRIYA JENA	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12606/2025
221	D-WP(C)/10433/2025	DEBADASA SAMAL	TANMAY MISHRA	
	WP(C)/7656/2025	MP		12607/2025
222	D-WP(C)/30122/2025	SUPARNA MOHANTY	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12608/2025
223	D-WP(C)/30127/2025	ARATI MOHAPATRA	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12609/2025
224	D-WP(C)/30129/2025	JAYASHREE PANIGRAHI	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12610/2025
225	D-WP(C)/30130/2025	MADHUMITA PANIGRAHI	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12611/2025
226	D-WP(C)/30131/2025	NARMADA DEI	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12612/2025
227	D-WP(C)/30132/2025	RATIKANTA NAYAK	KEDAR KUMAR DASH	
	WP(C)/ /	MP		12613/2025
228	D-WP(C)/30134/2025	SUCHITRA RANI DASH	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12614/2025
229	D-WP(C)/30135/2025	SUBHALAXMI HOTA	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12615/2025
230	D-WP(C)/30136/2025	JAYASHREE PADHAN	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12616/2025
231	D-WP(C)/29687/2025	MOTHER TERESA COLLEGE OF NURSING, GOPURPRASAD JENA		
	WP(C)/20892/2025	MP		12617/2025
232	D-WP(C)/30137/2025	MANASI RANI SAHU	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12618/2025
233	D-WP(C)/30138/2025	SUBHALAXMI HOTA	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12619/2025
234	D-WP(C)/30139/2025	SNEHALATA MISHRA	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12620/2025
235	D-WP(C)/30140/2025	DR.BINAY KUMAR MALIK	SANJIB KHANDAYAT RAY	
	WP(C)/ /	MP		12621/2025
236	D-WP(C)/30141/2025	JYOTSHNAMAYEE MALLICK	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12622/2025
237	D-WP(C)/30142/2025	GAYATRI SAMAL	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12623/2025
238	D-WP(C)/30143/2025	SUNITA KUMARI	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12624/2025
239	D-WP(C)/30144/2025	SASMITA NAYAK	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12625/2025
240	D-WP(C)/30145/2025	DIPTIMAYEE MOHANTA	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12626/2025
241	D-WP(C)/30147/2025	MONALISA PANDA	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12627/2025
242	D-WP(C)/16263/2025	NALINI KANTA CHANDRA	SUBHADUTTA ROUSTRAY	
	WP(C)/12487/2025	MP		12628/2025
243	D-WP(C)/30148/2025	SARITA RATH	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12629/2025
244	D-WP(C)/20272/2025	DIPTIMAYEE TRIPATHY	SUBHADUTTA ROUSTRAY	
	WP(C)/14228/2025	MP		12630/2025
245	D-WP(C)/11997/2025	M/S BISWONATH SELF HELP GROUP., BHADRASK	MOHANTY	
	WP(C)/8588/2025	MP		12631/2025
246	D-WP(C)/11998/2025	M/S. MINARA SELF HELP GROUP, BHADRASK	MOHANTY	
	WP(C)/8876/2025	MP		12632/2025

247	D-WP(C)/30146/2025 WP(C)/21097/2025	PRAMOD KUMAR NAYAK @ PRAMOD NAYAK MP	ABHIRAM KUMAR MOHAPATRA	12633/2025
248	D-WP(C)/30151/2025 WP(C)/ /	SASMITA NAYAK MP	SUBHADUTTA ROUSTRAY	12634/2025
249	D-WP(C)/30153/2025 WP(C)/21089/2025	BLUE CHIP PROJECT PVT. LTD., PURI MP	NIROD KUMAR SAHU	12635/2025
250	D-WP(C)/30159/2025 WP(C)/21100/2025	JIBARDHAN PANDA MP	AMIT PRASAD BOSE	12636/2025
251	D-WP(C)/5830/2025 WP(C)/5071/2025	PRAKASH AGARWAL MP	SOUMYA RANJAN MOHANTY	12637/2025
252	D-WP(C)/30160/2025 WP(C)/ /	M/S. KCS PVT. LTD., BBSR MP	SUVENDU KUMAR RAY	12638/2025
253	D-WP(C)/30161/2025 WP(C)/ /	SUMATI XALXO MP	SANTOSH KUMAR DWIVEDI	12639/2025
254	D-WP(C)/30164/2025 WP(C)/ /	SURENDRA KUMAR SAHOO MP	SRINIBASH SATAPATHY	12640/2025
255	D-WP(C)/30165/2025 WP(C)/21103/2025	KISHANLAL AGARWAL MP	AMIT PRASAD BOSE	12641/2025
256	D-WP(C)/30166/2025 WP(C)/ /	GUPTESWAR HATI MP	SANKARACHARYA CHOUDHURY	12642/2025
257	D-WP(C)/30167/2025 WP(C)/ /	BIJAYKETAN SAHOO MP	PRONOY MOHANTY	12643/2025
258	D-WP(C)/2137/2023 WP(C)/2137/2023	TP WESTERN ODISHA DISTRIBUTION LTD MP	SUBHADUTTA ROUSTRAY	12644/2025
259	D-WP(C)/30168/2025 WP(C)/ /	RADHESHYAM SALIMA MP	SANKARACHARYA CHOUDHURY	12645/2025
260	D-WP(C)/30170/2025 WP(C)/21094/2025	PRIYANSHI PRIYADARSHINI DASH MP	PRABHU PRASANNA BEHERA	12646/2025
261	D-WP(C)/16394/2022 WP(C)/16394/2022	SANDEEP PATTNAIK MP		12647/2025
262	D-WP(C)/30175/2025 WP(C)/ /	SAGNIKA PATTANAIAK MP	SUBHADUTTA ROUSTRAY	12648/2025
263	D-WP(C)/30177/2025 WP(C)/ /	AMIT KUMAR TIWARI MP	MANOJ KUMAR PANDA	12649/2025
264	D-WP(C)/30176/2025 WP(C)/ /	EXECUTIVE ENGINEER (ELECT.), KALAHANDI MP	PROSWETA KUMARICHOUDHURY, TPWODL	12650/2025
265	D-WP(C)/30178/2025 WP(C)/ /	TANMAYEE SAHOO MP	SUBHADUTTA ROUSTRAY	12651/2025
266	D-WP(C)/9890/2025 WP(C)/7214/2025	M/S MAA BIRAJA COLD STORAGE,BBSR MP	UPENDRA KUMAR SAMAL	12652/2025
267	D-WP(C)/9890/2025 WP(C)/7214/2025	M/S MAA BIRAJA COLD STORAGE,BBSR MP	UPENDRA KUMAR SAMAL	12653/2025
268	D-WP(C)/30179/2025 WP(C)/ /	PUSPANJALI MOHANTY MP	SUBHADUTTA ROUSTRAY	12654/2025
269	D-WP(C)/30180/2025 WP(C)/ /	RASMI BADU MP	SUBHADUTTA ROUSTRAY	12655/2025
270	D-WP(C)/30184/2025 WP(C)/ /	SASMITA MOHAPATRA MP	SUBHADUTTA ROUSTRAY	12656/2025
271	D-WP(C)/30185/2025 WP(C)/ /	BALAGOPAL SARANGI MP	SRITAM MOHANTY	12657/2025
272	D-WP(C)/30186/2025 WP(C)/ /	ANJALI KUMARI PANDA MP	SUBHADUTTA ROUSTRAY	12658/2025
273	D-WP(C)/30188/2025 WP(C)/ /	SUHELIKA SAGAR MP	SUBHADUTTA ROUSTRAY	12659/2025
274	D-WP(C)/30189/2025 WP(C)/ /	DIPIKA SAHOO MP	SUBHADUTTA ROUSTRAY	12660/2025
275	D-WP(C)/30193/2025 WP(C)/ /	ANJALI PADHY MP	SUBHADUTTA ROUSTRAY	12661/2025
276	D-WP(C)/30192/2025 WP(C)/ /	SANDHYARANI PATTNAIK MP	SUBHADUTTA ROUSTRAY	12662/2025
277	D-WP(C)/30172/2025 WP(C)/ /	PARSURAM DAS MP	BAIDHAR SAHOO	12663/2025
278	D-WP(C)/30198/2025	PRATIMA KUMARI SAHU	SUBHADUTTA ROUSTRAY	

	WP(C)/ /	MP		12664/2025
279	D-WP(C)/30196/2025	SNIGDHARANI BISWAL	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12665/2025
280	D-WP(C)/30199/2025	TEJASWINI MAHARANA	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12666/2025
281	D-WP(C)/30201/2025	INDUMATI PARIDA	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12667/2025
282	D-WP(C)/30202/2025	SMARANIKA PANDA	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12668/2025
283	D-WP(C)/30203/2025	JYOTSHNAMAYEE BARIK	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12669/2025
284	D-WP(C)/30204/2025	PRABHASINI NAYAK	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12670/2025
285	D-WP(C)/30205/2025	ANITA ANSUMALI SAHOO	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12671/2025
286	D-WP(C)/30206/2025	RUDRABINA PATI	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12672/2025
287	D-WP(C)/30207/2025	SAGARIKA BISOYI	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12673/2025
288	D-WP(C)/30208/2025	ANAMIKA PATTNAIK	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12674/2025
289	D-WP(C)/30209/2025	SHIPRARANI SAHOO	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12675/2025
290	D-WP(C)/38378/2023	MANASI RANI ROUT	DR. JITENDRA KUMAR LENKA	
	WP(C)/38378/2023	MP		12676/2025
291	D-WP(C)/30211/2025	BHARATI PRAGANIA	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12677/2025
292	D-WP(C)/38378/2023	MANASI RANI ROUT	DR. JITENDRA KUMAR LENKA	
	WP(C)/38378/2023	MP		12678/2025
293	D-WP(C)/30194/2025	DIVINE CONSTRUCTION	BIJAY PANDA	
	WP(C)/ /	MP		12679/2025
294	D-WP(C)/30217/2025	JALITA SAHOO	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12680/2025
295	D-WP(C)/30220/2025	LOPAMUDRA SWAIN	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12681/2025
296	D-WP(C)/30221/2025	PRATAP RUDRA SWAIN	RAMESH CHANDRA OJHA	
	WP(C)/ /	MP		12682/2025
297	D-WP(C)/30226/2025	DURGA CHARAN SWAIN	RAMESH CHANDRA OJHA	
	WP(C)/ /	MP		12683/2025
298	D-WP(C)/30224/2025	M/S TRILOK INDUSTRIES, SUNDARGARH PABITRA KUMAR NAYAK		
	WP(C)/ /	MP		12684/2025
299	D-WP(C)/21604/2025	M/S. SABYASACHI MAHAKUL, DHENKANSA	SUDEEPTA KUMAR SINGH	
	WP(C)/15013/2025	MP		12685/2025
300	D-WP(C)/41882/2021	THE ORIENTAL INSURANCE COMPANY LTD.A.KHAN		
	WP(C)/41882/2021	MP		12686/2025
301	D-WP(C)/30238/2025	MANABODH BARIK	ALOK KUMAR PANDA	
	WP(C)/ /	MP		12687/2025
302	D-WP(C)/22884/2025	GOURI SANKAR DAS	SANTOSH KUMAR ADHIKARI	
	WP(C)/16688/2025	MP		12688/2025
303	D-WP(C)/7487/2022	M/S. B.D.COMPANY	MR. BIGYAN KUMAR SHARMA, PRAFULLA KUMAR SAHOO	
	WP(C)/7487/2022	MP		12689/2025
304	D-WP(C)/28985/2025	MAHENDRA TIADI	MAHENDRA TIADI	
	WP(C)/20983/2025	MP		12690/2025
305	D-WP(C)/27046/2025	PRASANT NAYAK	PRAGNAYA NANDA PATTNAIK	
	WP(C)/19294/2025	MP		12691/2025
306	D-WP(C)/12583/2025	M/S SHRIRAM FINANCE CO.LTD.,CHENNAI		
	WP(C)/8984/2025	MP		12692/2025
307	D-WP(C)/29400/2025	HIMANSU SEKHAR SAHOO	DESHA RANJAN RATH	
	WP(C)/20957/2025	MP		12693/2025
308	D-WP(C)/30242/2025	BHAGABATI NAYAK	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		12694/2025
309	D-WP(C)/30235/2025	RAJA BEHERA	RANJAN KUMAR PRADHAN	
	WP(C)/ /	MP		12695/2025

310	D-WP(C)/30244/2025 WP(C)/ /	BIJAYA SAHOO @ BABULI SAHOO MP	JAYADEBA BEHERA	12696/2025
311	D-WP(C)/1108/2025 WP(C)/1593/2025	SHYAM SUNDAR ROUSTRAY @ SHYAM SUBHAROUN MOHANTY MP		12697/2025
312	D-WP(C)/1108/2025 WP(C)/1593/2025	SHYAM SUNDAR ROUSTRAY @ SHYAM SUBHAROUN MOHANTY MP		12698/2025
313	D-WP(C)/1108/2025 WP(C)/1593/2025	SHYAM SUNDAR ROUSTRAY @ SHYAM SUBHAROUN MOHANTY MP		12699/2025
314	D-WP(C)/1119/2025 WP(C)/1544/2025	SHYAM SUNDAR ROUSTRAY @ SHYAM SUBHAROUN MOHANTY MP		12700/2025
315	D-WP(C)/1119/2025 WP(C)/1544/2025	SHYAM SUNDAR ROUSTRAY @ SHYAM SUBHAROUN MOHANTY MP		12701/2025
316	D-WP(C)/1119/2025 WP(C)/1544/2025	SHYAM SUNDAR ROUSTRAY @ SHYAM SUBHAROUN MOHANTY MP		12702/2025
317	D-WP(C)/30253/2025 WP(C)/ /	M/S. SAI SUBHAM MEDI SHOP, CUTTACK MADHAB LAL AGARWAL MP		12703/2025
318	D-WP(C)/30276/2025 WP(C)/ /	RAMESH CHANDRA BARAD MP	DURGA PRASAD JENA	12704/2025
319	D-WP(C)/30282/2025 WP(C)/ /	RAJENDRA MOHANTY MP	RAGHUNATH DASMOHAPATRA	12705/2025
320	D-WP(C)/19533/2025 WP(C)/13698/2025	SATYANANDA NAIK MP	SHASHI BHUSAN JENA	12706/2025
321	D-WP(C)/30268/2025 WP(C)/ /	K. VIJAYA KUMAR MP	SHREYAN DAS	12707/2025
322	D-WP(C)/30288/2025 WP(C)/ /	SANJUKTA MOHANTY MP	RAGHUNATH DASMOHAPATRA	12708/2025
323	D-WP(C)/15603/2025 WP(C)/10791/2025	SUSANTA KUMAR ROUT MP	SHASHI BHUSAN JENA	12709/2025
324	D-WP(C)/18741/2025 WP(C)/12865/2025	SUBRAT KUMAR PADHY MP	PAMI RATH	12710/2025
325	D-WP(C)/30295/2025 WP(C)/ /	DHANWANTAREE PATEL MP	BISWACHANDAN MOHANTY	12711/2025
326	D-WP(C)/30300/2025 WP(C)/ /	SAWAR MAL GUPTA MP	AMIT PRASAD BOSE	12712/2025
327	D-WP(C)/30301/2025 WP(C)/ /	RABINDRA MURMU MP	NIRANJAN LENKA	12713/2025
328	D-WP(C)/30273/2025 WP(C)/ /	M/S GLOBAL IT SOLUTION MP	KSHIROD KUMAR SAHOO	12714/2025
329	D-WP(C)/30311/2025 WP(C)/ /	DIBYASHREE ROUT MP	NIRANJAN LENKA	12715/2025
330	D-WP(C)/30266/2025 WP(C)/ /	BHASKAR CHANDRA PANIGRAHI MP	GOPINATH MISHRA	12716/2025
331	D-WP(C)/30315/2025 WP(C)/ /	MADHUMITA BEHERA MP	NIRANJAN LENKA	12717/2025
332	D-WP(C)/30294/2025 WP(C)/ /	M/S SUMRIT METALIKS PVT LTD MP	KSHIROD KUMAR SAHOO	12718/2025
333	D-WP(C)/30327/2025 WP(C)/ /	DAMODAR GHADEI MP	ABINASH ROUSTRAY	12719/2025
334	D-WP(C)/30332/2025 WP(C)/ /	MANAGING COMMITTEE OF SARASWATI KISNAI KUNDAR, SWAISAH, PURI MP		12720/2025
335	D-WP(C)/30338/2025 WP(C)/ /	LAXMIDHAR NAYAK MP	AMITAV TRIPATHY	12721/2025
336	D-WP(C)/30339/2025 WP(C)/ /	BISWAJIT DAS MP	SAILAZA NANDAN DAS	12722/2025
337	D-WP(C)/30312/2025 WP(C)/ /	MADHUSUDAN MAJHI MP	SATYA NARAYAN MISHRA 4	12723/2025